

JURISDICTION DETAILS

PRINCIPAL CCIT JAIPUR Region

PCCIT, Rajasthan, Jaipur, N.C.R.B , Statue Circle, Jaipur. EPBX No.0141-2385301				
Pr. CIT Charge:CIT-1				
City : Jaipur				
Range (Designation of JCIT/Addl. CIT & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number)	AO Wise Jurisdiction		
		Territorial Areas	Persons or classes of persons	Cases or classes of cases
JCIT/Addl. CIT Range-1 Ext. No. 110	N.C.R.B , Statue Circle, Jaipur	(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-I, falling in following territory:- i) Badi Chopar to Sanganeri Gate, (left & right) and Gopal Ji Ka Rasta, Partaniyon Ka Rasta, Pitaliyon Ka Rasta, Ramlala Ji Ka Rasta, Sabzi Mandi, Jhulelal Market, Jadiyon Ka Rasta, Fatehpuriyon Ka Rasta, Vidhyadhar Ka Rasta, Hanuman Ka Rasta & Katla Purohit, Tripolia gate to New Gate (Choura Rasta), Radha Damodar Ki gali, Lalji Sand ka Rast, Churkon ka Rast, Singhiji Ka Rasta, Luharon ki gali, Thatheron ki gali, Film colony, Godhon ka Rasta, Bordi ka Rasta, Sanghon ka	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or

		<p>Rasta, Pt. Shivdeen ka Rasta, Boaraj Thakur ka Rasta, Maniharonka Rasta, Natanion ka Rasta, Dhula House, Shothaliyon Ka Rasta, Telipada Ka Rasta, Patwon Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar Bapu Bazar Link Road, Sanjay Market, Tripliya Bazar, Ramganj Bazar, Galta Road, Udai Sing Ki Haveli Kishore Niwas, Navab Saheb Ki Haveli, All Khandas from Chhoti Chopar to Surajpole gate. Khejaron ka Rasta, Khajanewalon Ka Rasta, Bhindon Ka Rasta, Kalyanji Ka Rasta, Needar Rao Ji Ka Rasta, Topkhana ka Rasta Indira Bazar.</p> <p>2. Individuals in the District of Jaipur except Tehsils Kotputli, Shahpura and Viratnagar whose first name begins with Alphabets 'A' or 'B' or 'C' and whose principal source of income is from Salary.</p> <p>3. In the State of Rajasthan cases of acquisition proceedings under chapter XX-A of the Income tax Act, 1961 are pending and</p>	<p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
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		cases in which proceeding under Estate Duty Act is pending. 4. All cases of Principal Commissioner of Income Tax, Jaipur-I which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, Jaipur-I.		
		(b) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar	(e) persons being individuals deriving income from sources other than business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'A' or 'B' or 'C'
		(c) In the entire State of Rajasthan	(f) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column (4); (g) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column (4); (h) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or	(d) All cases of persons referred to in corresponding entries in items (f), (g) and (h) of column (5) of which acquisition proceedings under chapter XX-A of the Income tax Act, 1961 are pending. (e) All cases of persons referred to in corresponding entries in items (f), (g) and (h) of column (5) of which proceedings under Estate Duty Act, 1953 are pending.

			having its principal place of business in the area mentioned in item (c) of column (4);	
JCIT/Addl. CIT Range-1 Ext. No. 110	DCIT/ACIT Circle-1, Jaipur Ext.116 AO Code (RJN C 101 1)	(a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-1, Jaipur, falling in following territory:- i) Badi Chopar to Sanganeri Gate, (left & right) and Gopal Ji Ka Rasta, Partaniyon Ka Rasta, Pitaliyon Ka Rasta, Ramlala Ji Ka Rasta, Sabzi Mandi, Jhulelal Market, Jadiyon Ka Rasta, Fatehpuriyon Ka Rasta, Vidhyadhar Ka Rasta, Hanuman Ka Rasta & Katla Purohit, Tripolia gate to New Gate (Choura Rasta), Radha Damodar Ki gali, Lalji Sand ka Rast, Churkon ka Rast, Singhiji Ka Rasta, Luharon ki gali, Thatheron ki gali, Film colony, Godhon ka Rasta, Bordi ka Rasta, Sanghon ka Rasta, Pt. Shivdeen ka Rasta, Boaraj Thakur ka Rasta, Maniharonka Rasta, Natanion ka Rasta, Dhula House, Shothaliyon Ka Rasta, Telipada Ka Rasta, Patwon Ka Rasta. Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding

		<p>Nehru Market, Nehru Bazar Bapu Bazar Link Road, Sanjay Market, Tripliya Bazar, Ramganj Bazar, Galta Road, Udai Sing Ki Haveli Kishore Niwas, Navab Saheb Ki Haveli, All Khandas from Chhoti Chopar to Surajpole gate. Khejaron ka Rasta, Khajanewalon Ka Rasta, Bhindon Ka Rasta, Kalyanji Ka Rasta, Needar Rao Ji Ka Rasta, Topkhana ka Rasta Indira Bazar.</p> <p>ii) All areas of Principal Commissioner of Income Tax, Jaipur-I which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, Jaipur-I.</p>		entry in item (c) of column (5).
		(b) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) having income/loss greater than or equal to Rs. 15 lakhs whose principal source of income is from "Salary" and whose first names begin with the alphabet 'A' or 'B' or 'C'
		(c) In the entire State of Rajasthan	(f) Persons other than companies deriving income from sources other than income from business or	(d) All cases of persons referred to in corresponding entries in items (f), (g) and (h) of

			<p>profession and residing within the territorial area mentioned in item (c) of column (4); (g) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column (4);</p> <p>(h) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (c) of column (4);</p>	<p>column (5) of which proceedings under Estate Duty Act, 1953 are pending.</p>
<p>Addl. CIT /JCIT, Range-1 Ext. No. 110</p>	<p>ITO, Ward-1(1), Jaipur Ext. 111</p> <p>AO Code (RJN W 101 1)</p>	<p>(a) All areas of Addl. CIT/JCIT, Range -1, Jaipur in the territory of Johari Bazar(left & right) and left lanes of Johari Bazar i.e. Gopal Ji Ka Rasta, Partaniyon Ka Rasta, Pitaliyon Ka Rasta, Ramlala Ji Ka Rasta, Sabzi Mandi, Jhulelal Market, Jadiyon Ka Rasta, Fatehpuriyon Ka Rasta.</p> <p>ii) All areas of Range-1, Jaipur</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of</p>

		which are not falling in the jurisdiction of other wards of Range-1, Jaipur.	Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
Addl. CIT /JCIT, Range-1 Ext. No. 110	ITO, Ward-1(2), Jaipur Ext. 112 AO Code (RJN W 101 2)	(a) All areas of Addl. CIT/JCIT, Range -1, Jaipur in the territory of Katla Purohit., Vidhyadhar Ka Rasta, Hanuman Ka Rasta, Tripolia gate to New Gate (choura Rasta), Radha Damodar Ki gali, Lalji Sand ka Rast, Churkon ka Rast, Singhiji Ka Rasta, Luharon ki gali, Thatheron ki gali, Film colony, Godhon ka Rasta, Bordi ka Rasta, Sanghon ka Rasta, Pt. Shivdeen ka Rasta, Boaraj Thakur ka Rasta, Maniharon ka Rasta, Natanion ka Rasta, Dhula House, Shothaliyon Ka Rasta, Telipada Ka Rasta, Patwon Ka Rasta.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c)

				of column (5).
<p>Addl. CIT /JCIT, Range-1 Ext. No. 110</p>	<p>ITO, Ward-1(3), Jaipur Ext. 113</p> <p>AO Code (RJN W 101 3)</p>	<p>(a) All areas of Addl. CIT/JCIT, Range -1, Jaipur in the territory of Left side of Kishanpole Bazar from Chhoti Chopar to Ajmeri gate, Kamla Nehru Market, Nehru Bazar Bapu Link Road, Sanjay Market, Tripliya Bazar, Ramganj Bazar, Galta Road, Udai Sing Ki Haveli Kishore Niwas, Navab Saheb Ki Haveli, All Khandas from Chhoti Chopar to Surajpole gate</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from</p> <p>(i) "Salary"</p> <p>(ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'A'</p>

<p>Addl. CIT /JCIT, Range-1 Ext. No. 110</p>	<p>ITO, Ward-1(4), Jaipur Ext. 114</p> <p>AO Code (RJN W 101 4)</p>	<p>(a) All areas of Addl. CIT/JCIT, Range -1, Jaipur in the territory of Right side of Kishonpole Bazar (Chhoti Chopar to Ajmeri gate), Mishrarajaji ka Rasta, Baba Harishchandra Marg, Chhoti Chopar to Chandpole gate, Raisar Plaza, Jhalanion ka Rasta, Tikkarmal Ka Rasta, Sonkhiyon ka Rasta, Khunteton ka Rasta, Thkkiwalon ka Rasta, Namak ki Mandi.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'C'</p>

<p>Addl. CIT /JCIT, Range-1 Ext. No. 110</p>	<p>ITO, Ward-1(5), Jaipur Ext. 114</p> <p>AO Code (RJN W 101 5)</p>	<p>(a) All cases of Addl. CIT/JCIT, Range -1, Jaipur in the territory of Khejaron ka Rasta, Khajanewalon Ka Rasta, Bhindaon Ka Rasta, Kalyanji Ka Rasta, Needar Rao Ji Ka Rasta, Topkhana ka Rasta, Indira Bazar.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'B'</p>
<p>Range-2</p>		<p>(a) All persons in the jurisdiction of</p>	<p>(a) Persons other than companies</p>	<p>(a) All cases of persons referred</p>

		<p>Principal Commissioner of Income Tax, Jaipur-I, falling in following territory:- Ghatgate Bazar (left & right) and lanes joining to Johari Bazar Jaipur. M.I. Road (From Sanganeri Gate to Khasa Kothi), Left side of Khasa Kothi to Railway Station, Church Road, Vidhayakpuri, Gopal Bari, Fatehsingh Ki Dharamshala and adjoining areas falling between Govt. Hostel - Railway Station – Ajmer Pulia and back to Govt. Hostel . Ajmeri Gate Subji Mandi Yadgar bye lane, New colony, Jayanti Market, Gopinath Marg.Area comprising of left hand side of Ajmer Road from Ajmer Pulia to Sodala to 200 Ft. Bye Pass up to Gurjar Ki Thadi which includes Civil Lines, Madrampura, Parivahan Marg, Ashokpura, Shyam Nagar, Nirman Nagar, Ranisati Nagar, Rajendra Prasad Nagar and other adjoining colonies. Left and Right Side of New Sanganer Road from Sodala to Gurjar Ki Thadi.Sardar Patel Marg, Hawa Sarak, Bais Godam Industrial</p>	<p>deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
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		<p>Area, Sudershanpura Industrial Area, Left side of Hawa Sarak having area Geejgarh Vihar, Ram Nagar, Govind Puri, Swage Farm and other adjoining colonies.</p> <p>Complete Mansarover, Left side of Gopalpura bye pass road from Ridhi Sidhi Chouraha to New sanganer road (Kisan Dharm Kanta including New Aatish Market), Left side of New Sanganer Road from Kisan Dharm Kanta towards Sanganer up to end of Municipal Limits.</p> <p>Both sides of Ajmer Road from 200 Ft. bye pass upto end of Municipal Limit of Jaipur.</p>		
		(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J'
Range-2	Circle-2	(a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-2, Jaipur, falling in following territory:- Ghatgate Bazar (left & right) and lanes joining to	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15

		<p>Johari Bazar Jaipur. M.I. Road (From Sanganeri Gate to Khasa Kothi), Left side of Khasa Kothi to Railway Station, Church Road, Vidhayakpuri, Gopal Bari, Fatehsingh Ki Dharamshala and adjoining areas falling between Govt. Hostel - Railway Station – Ajmer Pulia and back to Govt. Hostel . Ajmeri Gate Subji Mandi Yadgar bye lane, New colony, Jayanti Market, Gopinath Marg.Area comprising of left hand side of Ajmer Road from Ajmer Pulia to Sodala to 200 Ft. Bye Pass up to Gurjar Ki Thadi which includes Civil Lines, Madrampura, Parivahan Marg, Ashokpura, Shyam Nagar, Nirman Nagar, Ranisati Nagar, Rajendra Prasad Nagar and other adjoining colonies. Left and Right Side of New Sanganer Road from Sodala to Gurjar Ki Thadi.Sardar Patel Marg, Hawa Sarak, Bais Godam Industrial Area, Sudershanpura Industrial Area, Left side of Hawa Sarak having area Geejgarh Vihar, Ram Nagar, Govind Puri,</p>	<p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
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		Swage Farm and other adjoining colonies. Complete Mansarover, Left side of Gopalpura bye pass road from Ridhi Sidhi Chouraha to New sanganer road (Kisan Dharm Kanta including New Aatish Market), Left side of New Sanganer Road from Kisan Dharm Kanta towards Sanganer up to end of Municipal Limits. Both sides of Ajmer Road from 200 Ft. bye pass upto end of Municipal Limit of Jaipur.		
		(b) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) having income/loss greater than or equal to Rs. 15 lakhs whose principal source of income is from "Salary" and whose first names begin with the alphabet 'D' or 'E' or 'F' or 'G' or 'H' or 'I' or 'J'
Range-2	Ward-2(1)	(a) All areas of Addl. CIT/JCIT, Range -2, Jaipur in the territory of Ramganj Choppar to Ghat Gate, Haldiyan Ka Rasta, Ghee Walon Ka Rasta, Moti Singh Bhomiyon Ka Rasta, Kundigar Bharon Ka	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or

		<p>Rasta, Purani Kotwali Ka Rasta, Kiron Ka Rasta, Ghonsiyon Ka Rasta, Luharon Ka Khurra, Ragaron Ki Kothi Ka Rasta, Sariyon Walon Ki Gali, Koliyon Ka Rasta, Th. Shyam Karan Ka Rasta, Balaji Ka Rasta, Khumaron Ka Rasta, Kajiyon Ka Mohalla, Mahavaton Ka Mohalla, Bai Ji Ki Kothi, Pagal Khane Ka Rasta, Chhappor Bandon Ka Rasta, Mehandi Ka Chowk, Mani Ramji Ki Kothi, Th. Pachewar Ka Rasta, Bisayatiyon Ka Rasta, Mehron Ka Rasta, Niwai Ke Mehant Ka Rasta, Jeen Mata Ka Khurra, Babu Ke Tibe Ka Rasta.</p> <p>ii) All areas of Range-2, Jaipur which are not falling in the jurisdiction of other wards of Range-2, Jaipur.</p>	<p>from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin</p>

			(b) of column (4).	with the alphabet 'D'
Range-2	Ward-2(2)	(a) All areas of Addl. CIT/JCIT, Range -2, Jaipur in the territory of:- M. I. Road (from Sanganeri Gate to Khasa Kothi Chouraha).Left side of road from Khasa Kothi Chouraha to Railway Station. Area falling between road connecting Govt. Hostel to Khasa Kothi chouraha to Railway Station to Ajmer Pulia(Parallel to Railway line) to Govt. Hostel comprising of Vidhayakpuri, Church Road, Gopal Bari, Hathroi Fort, Fateh Singh Ki Dharamshala etc.Both sides of road connecting Govt Hostel to Ajmer Pulia. Left Side of Ajmer Road from Ajmer Pulia to Sodala Circle. Right side of Hawa Sarak from Bias Godam Circle to Sodala Circle. Both sides of Sardar Patel Marg from Govt. Hostel to Sahkar Circle. Area falling between road connecting Govt. Hostel to Sahkar Circle(Bias Godown) to Sodala Circle to	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).

		Ajmer Pulia up to Govt. Hostel. Comprising Dhuleshwar Garden, Parivahan Marg, Jagan Path, Civil Lines, Bhagat Vatika, Gaurav Nagar, Madrampura ,Jacob Road etc.Ajmeri Gate Sabji Mandi, Yadgaar by Lane, New Colony, Jayanti Market, Gopinath Marg, MLA Quarters near GPO.		
		(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)	(e) persons being individuals deriving income from sources other than business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'E' or 'F'
Range-2	Ward-2(3)	(a) All areas of Addl. CIT/JCIT, Range -2, Jaipur in the territory of :- Bais Godown Ind. Area, Sudershanpura Industrial Estate, Area falling on left side of Hawa Sadak upto Sodala Circle Comprising of Geejgarh Vihar, Ramnagar, Govindpuri, Swage Farm etc.Left side of main Ajmer Road from Sodala Circle to 200 ft. bye pass.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is

		Area falling between road connecting New Sanganer Road (Sodala Circle) to Gurjar ki Thadi to 200 ft bye pass to Sodala Circle on Ajmer Road comprising of of Shyam Nagar, Vivek Vihar, Devi Nagar, Nirman Nagar, Rail Nagar, Padmawati Colony, Kasturba Nagar, Rajendra Prasad Nagar, Rani Sati Nagar, Udai Nagar, Parshwanath Nagar, Vrindavan Vihar etc. Both sides of main New Sangar Road from Sodala Circle to Gurjar Ki Thadi.	(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'G'
Range-2	Ward-2(4)	(a) All areas of Addl. CIT/JCIT, Range -2, Jaipur in the territory of :- Complete Mansarover Scheme, Left side of Gopalpura bye pass road from Ridhi Sidhi Chouraha to New sanganer	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical,

		road (Kisan Dharm Kanta including New Aatish Market), Left side of New Sanganer Road from Kisan Dharm Kanta towards Sanganer.	<p>deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'H'
Range-2	Ward-2(5)	(a) All areas of Addl. CIT/JCIT, Range -2, Jaipur in the territory of :- Area falling on left hand side of road connecting Kisan Dharm Kanta (Gopalpura Bye pass) to 200 Ft. Bye Pass and Ajmer Road towards Ajmer upto municipal	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or</p>	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural

		limits comprising of Narayan Vihar, Rajendra Prasad Nagar, Vardhman Nagar, Shiv Parvati Nagar, Engineers Colony, Udai Nagar, Rajeev Vihar, Shashi Nagar, Sohan Nagar, Tirupati Nagar, Bahubali Nagar, Amrit Vihar, Sumer Nagar, Giriraj Nagar, Sachivalaya Nagar etc. Area falling of right hand side of Ajmer Road from 200 ft. Bye Pass to end of municipal limits and left hand side of express highway from 200 Ft. bye pass towards Delhi comprising of Kamla Nehru Nagar, Jagdamba Nagar, Paschim Vihar, Dhawas, Keshavpura, K C C Nagar, Rajani Vihar, Ekta Nagar etc.	profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'I' or 'J'
Range-3		(a) All persons in the jurisdiction of Principal Commissioner of	(a) Persons other than companies deriving income from sources other	(a) All cases of persons referred to in corresponding

		<p>Income Tax, Jaipur-I, falling in following territory:-</p> <p>(i) Left side of Station Road from Railway Station circle to Khasa Kothi Circle.</p> <p>(ii) From Khasa Khoti to MI Road on left side upto Govt. Hostel chouraha excluding shops/buildings lying on MI Road.</p> <p>(iii) Left side of Sansar Chand Road from Govt. Hostel chouraha to Sanjay Circle (Chandpole gate) including Banasthali marg, Loha Mandi, Nawalgarh house, Lalpura Colony</p> <p>(iv) Right side of Sansar Chand Road from Govt. Hostel Chouraha to Sanjay Circle including Jalupura, MLA Quarters, New Grain Mandi.</p> <p>(v) Both sides of Moti Lal Atal Road from M.I. Road upto Polo victory (Station</p>	<p>than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
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		<p>Road) and Park Street.</p> <p>(vi) Left side of Jhotwara Road from Sanjay Circle to Panipech Traha, both sides of Power House Road from Panipech Tiraha to Railway Station circle comprising of Banipark, Sindhi Colony, Indira Colony, Inderpuri, Vivek Nagar, Sindhi Camp.</p> <p>(vii) Jaipur Railway station to the area on the right side of railway track from Jaipur Railway station to Ajmer pulia. Right side of Ajmer Road from Ajmer pulia to 200 ft bypass on Ajmer Road.</p> <p>(viii) From Ajmer road (right side 200 ft Bypass) to Sirsi Road pulia to Jhotwara Industrial area.</p> <p>(ix) Jhotwara Industrial Area to Sikar Road Chouraha (Rao Shekhaji</p>	
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		<p>Circle) upto municipal limits of Jaipur Nagar Nigam which includes both sides of Niwaru Road.</p> <p>(x) Area lying on Left side of 200 Ft bye pass from Gandhi Path Road to Niwaru Road up to end of Municipal limits of Jaipur Nagar Nigam which includes Kalwar Road.</p> <p>(xi) Left side of 200 ft bypass road from Gandhi Path to Niwaru Road upto municipal limits of Jaipur Nagar Nigam including Bindayaka, Meenawala, Panchyawala.</p> <p>(xii) Right side of Sirsi Road from 200 ft bypass upto Aminisha Nallah comprising of Vaishali Nagar, Chitrakoot, Tagore Nagar, Heera Nagar, Vidyut Nagar, Moti Nagar, Nemisagar Colony, Hanuman Nagar-A,B, C, D.</p>	
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		(xiii)Both sides of Khatipura road from Aminisha Nallah to Hassanpura Pulia (Jaipur-Delhi railway line) comprising of Hassanpura, Man Industries, Ganpati Nagar, Shanti Nagar, Ramrajpuri, Jamna Dairy, Gulabi Nagar, Janata Colony, Kumawat Basti, Govind Bahwan, Bairav Nagar, Krishnapuri, Saraswati Nagar, NBC, Jharkhand Nallah.		
		(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'N' or 'P' or 'Q'
Range-3	Ward-3(1)	(a) All areas of Addl. CIT/JCIT, Range -3, Jaipur in the territory of :- i) From Sikar road Chouraha (Rao Shekhaji circle) to Kalwar Road (both side) upto Municipal Limits of Jaipur Nagar Nigam	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical,

		<p>(including Jhotwara) From Sikar road Chouraha (Rao Shekhaji Circle) to Niwaru Road (both side) upto Municipal limits of Jaipur Nagar Nigam (including Jhotwara Industrial area) Right side of Khatipura Road from Queens Road Tiraha to Sirsi Road (including Khatipura Tiraha) upto municipal limits of Jaipur Nagar Nigam Left side of Sirsi Road from 200 ft bypass road to municipal limits of Jaipur Nagar Nigam including Bindayaka, Meenawala, Panchyawala.</p> <p>ii) All cases of Range-3, Jaipur which are not falling in the jurisdiction of other wards of Range-3, Jaipur.</p>	<p>deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).</p>	<p>engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
Range-3	Ward-3(2)	<p>(a) All areas of Addl. CIT/JCIT, Range -3, Jaipur in the territory of :- Left side of Station Road from Railway Station circle to Khasa Kothi Circle, Both sides of Station Road from Khasa Khothi Circle to Sanjay</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or</p>

		Circle near Chandpole Gate. Both sides of Moti Lal Atal Road from M.I. Road upto Polo victory (Station Road) comprising of Park Street.Left side of Jhotwara Road from Sanjay Circle to Panipech Traha, both sides of Power House Road from Panipech Tiraha to Railway Station circle comprising of Banipark, Sindhi Colony, Indira Colony, Inderpuri, Vivek Nagar, Sindhi Camp.	from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
Range-3	Ward-3(3)	(a) All areas of Addl. CIT/JCIT, Range -3, Jaipur in the territory of :- Left side of Sansar Chand Road (excluding adjoining area) from Govt. Hostel chouraha to Sanjay Circle (Chandpole gate) including Banasthai marg, Loha Mandi, Nawalgarh house, Lalpura Colony Right side of Sansar Chand Road (excluding adjoining area) from Govt. Hostel Chouraha to Sanjay Circle including	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act,	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-

		Jalupura, MLA Quarters, New Grain Mandi	2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'N'
Range-3	Ward-3(4)	(a) All areas of Addl. CIT/JCIT, Range -3, Jaipur in the territory of :- Both adjoining sides of main Sansar Chand Road from Chandpole Gate to Govt. Hostel.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act,	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of

			<p>1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar.</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'P' or 'Q'</p>
Range-3	Ward-3(5)	<p>(a) All cases of Addl. CIT/JCIT, Range -3, Jaipur in the territory of :- Right side of Ajmer Road from Ajmer pulia (Jaipur Delhi Railwayline) to 200 ft bypass From Ajmer road (right side 200 ft Bypass) upto Sirsi Road pulia. Right side of Sirsi Road from 200 ft bypass upto Aminishas Nallah comprising of Vaishali Nagar, Chitrakoot, Tagore Nagar, Heera Nagar, Vidyut Nagar, Moti Nagar, Nemisagar Colony,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from</p> <p>(i) "Salary"</p> <p>(ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax</p>

		<p>Hanuman Nagar-A,B, C, D. Both sides of Khatipura road from Aminisha Nallah to Hassanpura Pulia (Jaipur-Delhi railway line) comprising of Hassanpura, Man Industries, Loco Colony, Ganpati Nagar, Shanti Nagar, Ramrajpuri, Jamna Dairy, Gulabi Nagar, Janata Colony, Kumawat Basti, Govind Bahwan, Bairav Nagar, Krishnapuri, Rakdi, Saraswati Nagar, NBC, Jharkhand Mahadev.</p>	<p>registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
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PRINCIPAL CCIT JAIPUR Region

PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B , Statue Circle, Jaipur				
Pr. CIT Charge: CIT-2				
City : Jaipur				
Range (Designation of JCIT/Addl. CIT & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number)	AO Wise Jurisdiction		
Range-4		Territorial Areas	Persons or classes of persons	Cases or classes of cases
		(Colony,Ram nagar,Housing Board, Shastri Nagar, Jai Prakash a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-II, falling in following territory:- i) Left side from Chhoti Chopar to Brahampuri, Right side lanes from Chhoti Chopar to Chandpole Gate, Purani Basti, Right side of Chandpole Gate, Sikar House, Hazi colony, Khetri House, Power house Road, Nahri Ka Naka, Subash Nagar, Subash Nagar, Nehru Nagar, Bassi, Sitarampura. Ambabari, Right side of Sikar Road Chauraha to VKI Area, Vidhyadhar Nagar, Jhotwara Road, Left side of	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub- section (1) of Section 44AA of the Income-tax Act, 1961;

		<p>Sikar Road Chauraha to VKI Area, Murlipura Scheme.</p> <p>ii) All cases of Principal Commissioner of Income Tax, Jaipur-II which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, Jaipur-II.</p>	<p>place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'O' or 'R'</p>
Range-4	Circle-4	<p>(b) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act,</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical</p>

			<p>1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-II, falling in following territory:- Gangori Bazar including right lanes of Gangori Bazar, Atish Market, Brahmpuri, Both sides of Amer Road, Govind Nagar, Parasram Dwara, Both Sides of Gatore Road, Shankar Nagar, Gangapole, Chardarwaza, Shiredhyodi Bazar, Jalebi Chowk, Hawamahal, Chandi Ki Taksal and Subhash Chowk, Both side of M. D. Road, Janta Colony, Burmese Colony, Saket Colony, Sethi Colony, Adarsh Nagar, Gangwal Park, Uniara Garden,</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) having income / loss is greater than or equal to Rs. 15 lakhs whose principal source of income is from "Salary" and whose first names begin with the alphabet 'O' or 'R'</p>

		Both sides of Govind Marg, Both side of Agra Road, Transport Nagar and Automobile Nagar, Surajpole Mandi, Both Sides of Galta Road, Lanes of Ramganj Bazar, Laxminarainpuri, Raghunathpuri and Bas Badanpura		
Range-4	Ward-4(1)	<p>(a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of :- i) Left side from Chhoti Chopar to Brahampuri, Right side lanes from Chhoti Chopar to Chandpole Gate, Purani Basti, Right side of Chandpole Gate, Sikar House, Hazi colony, Khetri House, Power house Road, Nahri Ka Naka, .</p> <p>ii) All areas of Range-4, Jaipur which are not falling in the jurisdiction of other wards of Range-4, Jaipur.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
Range-4	Ward-4(2)	(a) All areas of	(a) Persons other	(a) All cases of

		<p>Addl. CIT/JCIT, Range -4, Jaipur in the territory of :- Right side of Sikar Road Chauraha to VKI Area, Vidhyadhar Nagar. It comprises of Vidhyhadhar Nagar and VKI.</p>	<p>than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
Range-4	Ward-4(3)	<p>(a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of :- Left side of Sikar Road Chauraha to VKI Area, Murlipura Scheme.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or</p>

			<p>from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		(b) In the district of Jaipur except tehsils Shahpura, Kotputli and Virat Nagar.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'O'
Range-4	Ward-4(4)	(a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of:- Ambabari, Jhotwara Road, Nehru Nagar, Bassi Sitarampura	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and</p>	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the

			<p>whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		(b) In the district of Jaipur except tehsils Shahpura, Kotputli and Virat Nagar.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from State Government "Salary" and whose first names
Range-4	Ward-4(5)	(a) All areas of Addl. CIT/JCIT, Range -4, Jaipur in the territory of:- Subash Nagar, Subash Colony, Ram nagar, Housing Board Shastri Nagar, Shastri Nagar, Jai Prakash Nagar.	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or</p>	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from I cases of individuals being managing director or director or manager or secretary in the companies

			<p>profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	referred to in corresponding entry in item (c) of column (5).
		(b) In the district of Jaipur except tehsils Shahpura, Kotputli and Virat Nagar.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from other than State Government "Salary" and whose first names begin with the alphabet 'R'
Range-5		(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-II, falling in following territory:- Gangori Bazar including right lanes of Gangori Bazar, Atish Market, Brahmpuri, Both sides of Amer Road, Govind Nagar, Parasram Dwara, Both Sides of Gatore Road, Shankar Nagar, Gangapole, Chardarwaza, Shiredhyodi Bazar, Jalebi Chowk,	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item</p>	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior

		<p>Hawamahal, Chandi Ki Taksal and Subhash Chowk, Both side of M. D. Road, Janta Colony, Burmese Colony, Saket Colony, Sethi Colony, Adarsh Nagar, Gangwal Park, Uniara Garden, Both sides of Govind Marg, Both side of Agra Road, Transport Nagar and Automobile Nagar, Surajpole Mandi, Both Sides of Galta Road, Lanes of Ramganj Bazar, Laxminarainpuri, Raghunathpuri and Bas Badanpura</p>	<p>(a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
Range-5	Circle-5	<p>(a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-5 Jaipur, falling in following territory:- Gangori Bazar including right lanes of Gangori Bazar, Atish Market, Brahmpuri, Both sides of Amer Road, Govind Nagar, Parasram Dwara, Both Sides of Gatore Road, Shankar Nagar, Gangapole, Chardarwaza, Shiredhyodi Bazar, Jalebi Chowk, Hawamahal, Chandi Ki Taksal and Subhash Chowk, Both side of M. D. Road, Janta Colony,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or</p>

		Burmese Colony, Saket Colony, Sethi Colony, Adarsh Nagar, Gangwal Park, Uniara Garden, Both sides of Govind Marg, Both side of Agra Road, Transport Nagar and Automobile Nagar, Surajpole Mandi, Both Sides of Galta Road, Lanes of Ramganj Bazar, Laxminarainpuri, Raghunathpuri and Bas Badanpura	place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) having income / loss is greater than or equal to Rs. 15 lakhs whose principal source of income is from "Salary" and whose first names begin with the alphabet 'K' or 'L'
Range-5	Ward-5(1)	(a) All areas of Addl. CIT/JCIT, Range -5, Jaipur in the territory of:- i) Gangori Bazar including right lanes of Gangori Bazar, Atish Market, Brahmpuri, Amer Road and Left side of Amer Road, Govind Nagar, Parasram Dwara, Both Sides of Gatore Road, Shankar Nagar,	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical

		<p>Shiredhyodi Bazar, Jalebi Chowk, Hawamahal, Chandi Ki Taksal and Subhash Chowk, Govind Nagar West.</p> <p>ii) All areas of Range-5, Jaipur which are not falling in the jurisdiction of other wards of Range-5, Jaipur.</p>	<p>the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
Range-5	Ward-5(2)	<p>(a) All areas of Addl. CIT/JCIT, Range -5, Jaipur in the territory of:- Both side of M. D. Road, Janta Colony, Adarsh Nagar, Gangwal Park, Uniara Garden, Both sides of Govind Marg.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of</p>

			<p>the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
Range-5	Ward-5(3)	<p>(a) All areas of Addl. CIT/JCIT, Range -5, Jaipur in the territory of:- Both side of Agra Road, Transport Nagar, Burmese Colony, Saket Colony, Sethi Colony</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from</p> <p>(i) "Salary"</p> <p>(ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) In the district of Jaipur except tehsil Shahpura,</p>	<p>(e) persons being individuals deriving income from</p>	<p>(c) all cases of persons referred to in item (e) of</p>

		Kotputli and Virat Nagar.	sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'K'
Range-5	Ward-5(4)	(a) All areas of Addl. CIT/JCIT, Range -5, Jaipur in the territory of:- Surajpole Mandi, Both Sides of Galta Road, Delhi Bypass Road, Raghunathpuri, Automobile Nagar.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar.	(e) persons being individuals deriving income from sources other than income from	(c) all cases of persons referred to in item (e) of column (5) whose principal

			business or profession and residing within the territorial area mentioned in item (b) of column (4).	source of income is from "Salary" and whose first names begin with the alphabet 'L'
Range-5	Ward-5(5)	(a) All areas of Addl. CIT/JCIT, Range -5, Jaipur in the territory of:- Right Side lanes of Amer Road, Lanes of Ramganj Bazar, Chowkdi Ramchandraji, Pano Ka Dariba, Phutta Khura, Dhabhai Ji Ka Khurra, Gangapole, Char Darwaza, Govind Nagar East, Laxminarainpuri, and Bas Badanpura	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
Range-6		(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-II, falling in following territory:-	(a) Persons other than companies deriving income from sources other than income from business or profession and	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5)

		<p>Jawahar Nagar, Raja Park, Tilak Nagar, Malviya Nagar, JLN Marg, JLN Circle, Jagatpura (Including Model Town, Bai ji ki Kothi, Indira Gandhi Nagar, Power House, Main Market Jagatpura, Vishnu Puri), Tonk Road (M.I. Road to Airport, areas of both sides), C-Scheme, Ashok Marg, B.S. Road, Bapu Nagar, Barkat Nagar, Mahesh Nagar, Sahkar Marg, Gopalpura Bypass, Triveni Nagar, 10B and all other areas in the area bound by M.I. Road, Bais Godown Flyover, Gopal pura Bye Pass Road, Dalda Factory, Durgapura, AG Colony, Shakti Nagar, Vasundhara Colony, JP Under pass Road, Bhaskar Flyover, OTS Chauraha, Mahaveer Nagar, Milap Nagar, Green Nagar, Mata Colony, Sita Bari, Basant Vihar.</p>	<p>residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>other than those having principal source of income from</p> <p>(i) "Salary"</p> <p>(ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'S'</p>
Range-6	Circle-6	<p>(a) All areas in the jurisdiction of</p>	<p>(a) Persons other than companies</p>	<p>(a) All cases of persons referred</p>

		<p>Addl./Joint Commissioner of Income Tax, Range-6, Jaipur, falling in following territory:- Jawahar Nagar, Raja Park, Tilak Nagar, Malviya Nagar, JLN Marg, JLN Circle, Jagatpura (Including Model Town, Bai ji ki Kothi, Indira Gandhi Nagar, Power House, Main Market Jagatpura, Vishnu Puri), Tonk Road (M.I. Road to Airport, areas of both sides and its connected colonies), C-Scheme, Ashok Marg, B.S. Road, Babu Nagar, Barkat Nagar, Mahesh Nagar, Sahkar Marg, Gopalpura Bypass, Triveni Nagar, 10B and all other areas in the area bound by M.I. Road, Bais Godown Flyover, Gopal pura Bye Pass Road, Dalda Factory, Durgapura, AG Colony, Shakti Nagar, Vasundhara Colony, JP Under pass Road, Bhaskar Flyover, OTS Chauraha, Mahaveer Nagar, Milap Nagar, Green Nagar, Mata Colony, Sita Bari, Basant Vihar.</p>	<p>deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from</p> <p>(i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar.</p>	<p>(e) persons being individuals deriving income from sources other than income from</p>	<p>(c) all cases of persons referred to in item (e) of column (5) having income /</p>

			business or profession and residing within the territorial area mentioned in item (b) of column (4).	loss is greater than or equal to Rs. 15 lakhs whose principal source of income is from "Salary" and whose first names begin with the alphabet 'S'
Range-6	Ward-6(1)	<p>(a) All areas of Addl. CIT/JCIT, Range -6, Jaipur in the territory of:-</p> <p>i) Jawahar Nagar, Raja Park, Tilak Nagar, Malviya Nagar and all other areas included in the area bound by JLN Marg and Govind Marg, NH8 Bypass, Jagatpura Road, Airport Road and Jawahar Circle</p> <p>ii) All areas of Range-6, Jaipur which are not falling in the jurisdiction of other wards of Range-6, Jaipur.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from</p> <p>(i) "Salary"</p> <p>(ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
Range-6	Ward-6(2)	(a) All areas of Addl. CIT/JCIT, Range -6, Jaipur in the territory	(a) Persons other than companies deriving income from sources other	(a) All cases of persons referred to in corresponding

		<p>of:- i) Tonk Road (from Ajmeri Gate to Gopal pura Bypass and its right side colonies), C-Scheme, Ashok Marg, B.S. Road, Barkat Nagar, Vasundhara Colony, Mahesh Nagar, Surya Nagar and other its adjoining colonies, Sahkar Marg, and all other areas included in the area bounded by MI Road and Ajmer Road, Bais Godown Flyover, Kartarpura Ganda Nala, JP Underpass)</p> <p>ii) Tonk Road (Ajmeri Gate to Gandhi Nagar Mod) and its left side colonies upto JLN Marg which includes Bapu Nagar, Takhteshahi Road</p>	<p>than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
Range-6	Ward-6(3)	<p>(a) All areas of Addl. CIT/JCIT, Range -6, Jaipur in the territory of:- JLN Marg, Tonk Road and areas between Gandhi nagar mod to B2 Bye pass and Jawahar Circle to Gandhi Circle. These includes the following areas- Gandhi Nagar, AG Colony, Shakti Nagar, Himmat</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of</p>

		Nagar, and all other areas included in the area bounded by JLN Marg, Gandhi Circle, MG Road, Tonk Road, Gopalpura Mod, Bhaskar Flyover, OTS Chouraha).	place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from Rajasthan State Government "Salary" and whose first names begin with the alphabet 'S'
Range-6	Ward-6(4)	(a) All areas of Addl. CIT/JCIT, Range -6, Jaipur in the territory of:- Gopal Pura Mod to Ridhi Sidhi Chauraha and Gopalpura Mod to B2 Bypass and its adjoining colonies. This areas includes the following colonies- Mahaveer Nagar I/II and its surrounded	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of

		colonies of Durgapura Railway line, Triveni Nagar, 10B scheme and its adjoining colonies, Gopalpura Village, Milap Nagar, Green Nagar, Mata Colony, Durgapura, Sitabari, Basant Vihar	place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under subsection (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from (only Central Government, Semi Government, Autonomous bodies, PSUs of Central & Stat Government) "Salary" and whose first names begin with the alphabet 'S'
Range-6	Ward-6(5)	(a) All areas of Addl. CIT/JCIT, Range -6, Jaipur in the territory of Jagatpura (including Model Town, Bai ji ki Kothi, Todiramzanpura, Indira Gandhi Nagar, Power House, Main	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary"

		<p>Market Jagatpura, Vishnupuri, Railway Colony, Mayapuri, Keshav Vihar, Brij Vatika, CBI colony, Shri Govind Pura, Brij Vihar, Jagatpura Kachi Basti, Poonam Vihar, Gomti Colony, Bajrang Colony, and all areas included in the area bound by Airport Road, Haldighati Marg, Mahal Road, Goner Road, Jagatpura Railway Station).</p>	<p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) In the district of Jaipur except tehsil Shahpura, Kotputli and Virat Nagar.</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from Private "Salary" and whose first names begin with the alphabet 'S'</p>

PRINCIPAL CCIT JAIPUR Region

PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B , Statue Circle, Jaipur				
Pr. CIT Charge: CIT-3				
City : Jaipur				
Range (Designation of JCIT/Addl. CIT & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number)	AO Wise Jurisdiction		
		Territorial Areas	Persons or classes of persons	Cases or classes of cases
Addl./Jt. CIT,Range-7, 0141-2742700		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-III, falling in following territory:-</p> <p>i) District of Jaipur (Other than the Tehsils of Kotputli, Shahpura and Virat Nagar) not covered under the jurisdiction of Principal Commissioner/ Commissioner of Income Tax Jaipur-1 and Principal Commissioner/ Commissioner of Income Tax Jaipur-2</p> <p>ii) Tonk District</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from</p> <p>(i) "Salary"</p> <p>(ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the</p>

			in item (b) of column (6).	companies referred to in corresponding entry in item (c) of column (5).
		(b) District of Jaipur (other than the Tehsils of Kotputli, Shahpura and Virat Nagar)	(e) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4);(f) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (b) of column (4);(g) persons being individual referred to in item (b) of column 6).	(c) all cases of persons referred to in corresponding in items (e) and (f) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961;
		(c) i) District of Jaipur other than tehils of Kotputali, Shahpura and Virat Nagar ii) District of Tonk	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'M' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z'
Addl. CIT/Jt., Jhunjhunu, 01592-232678		(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-III, falling in Jhunjhunu and	(a) Persons other than companies deriving income from sources other than income from business or profession and	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other

		Churu Districts.	<p>residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		(b) Districts of Jhunjhunu and Churu.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"
Addl. CIT/Jt., Sikar, 01572-274761		(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jaipur-III, falling in Sikar District.	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of</p>

			<p>deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		(b) District of Sikar.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"
Range-7	Circle-7, Jaipur	<p>(a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-7, Jaipur, falling in following territory:-</p> <p>i) District of Jaipur (other than the Tehsils of Kotputli, Shahpura and Virat Nagar) not covered under the jurisdiction of Principal Commissioner/</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or</p>	<p>(a) (a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those</p>

	<p>Commissioner of Income Tax Jaipur-1 and Principal Commissioner/ Commissioner of Income Tax Jaipur-2</p> <p>ii) Tonk District</p>	<p>profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
	<p>(b) District of Jaipur (other than the Tehsils of Kotputli, Shahpura and Virat Nagar)</p>	<p>(e) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4);</p> <p>(f) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (b) of column</p>	<p>(c) all cases of persons referred to in corresponding in items (e) and (f) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses whose principal source of income is from legal, medical, engineering or</p>

			(4); (g) persons being individual referred to in item (b) of column 6).	architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961;
		(c) i) District of Jaipur other than tehsils of Kotputali, Shahpura and Virat Nagar whose principal source of income is from "Salary" and whose first names begin with the alphabet 'M' or 'T' or 'U' or 'V' or 'W' or 'X' or 'Y' or 'Z' ii) District of Tonk	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs
Range-7	Income Tax Officer, Ward-7(1), Jaipur	(a) District of Jaipur (other than the Tehsils of Kotputli, Shahpura and Virat Nagar)	(e) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (b) of column (4); (f) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in	(c) all cases of persons referred to in corresponding in items (e) and (f) whose principal source of income is from legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or

			the area mentioned in item (b) of column (4); (g) persons being individual referred to in item (b) of column 6).	any other profession as is notified by the Board in the Official Gazette under sub-section (1) of section 44AA of the Income-tax Act, 1961;
		(b) District of Jaipur (other than the Tehsils of Kotputli, Shahpura and Virat Nagar)	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'M'
		(c) In the entire State of Rajasthan	(f) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (c) of column (4); (g) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (c) of column (4); (h) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned	(d) All cases of persons referred to in corresponding entries in items (f), (g) and (h) of column (5) of which acquisition proceedings under chapter XX-A of the Income tax Act, 1961 are pending. (e) All cases of persons referred to in corresponding entries in items (f), (g) and (h) of column (5) of which proceedings under Estate Duty Act, 1953 are pending.

			in item (c) of column (4);	
Range-7	Income Tax Officer, Ward-7(2), Jaipur	(a) All areas of Addl. CIT/JCIT, Range -7, Jaipur in the territory of:- i) Tehsils of Sanganer, Phagi, Chaksu ii) the areas of Tehsil of Jaipur other than the areas falling under the territorial jurisdiction of Pr.CIT/CIT-I, Jaipur and Pr.CIT/CIT-II, Jaipur.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) District of Jaipur (other than Tehsils of Kotputli, Shahpura and Virat Nagar)	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet 'T'

Range-7	Income Tax Officer, Ward-7(3), Jaipur	(a) All areas of Addl. CIT/JCIT, Range -7, Jaipur in the territory of:- Tehsils of Chomu, Phulera, Dudu & Mozamabad.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from (i) "Salary" (ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961; (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) In the District of Jaipur except Tehsils Kotputli, Shahpura and Viratnagar	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets 'V'
Range-7	Income Tax Officer,	(a) All areas of	(a) Persons other	(a) All cases of

	Ward-7(4), Jaipur	Addl. CIT/JCIT, Range -7, Jaipur in the territory of:- Tehsils Bassi, Amer and Jamwa-Ramgarh.	<p>than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from</p> <p>(i) "Salary"</p> <p>(ii) Legal, medical, engineering or architectural profession or the profession of accountancy or technical consultancy or interior decoration or any other profession as is notified by the Board in the official Gazette under sub-section (1) of Section 44AA of the Income-tax Act, 1961;</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		(b) In the District of Jaipur except Tehsils Kotputli, Shahpura and Viratnagar	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets 'U' or 'W' or 'X' or 'Y' or 'Z'
Range-7	Income Tax Officer, Ward-Tonk	(a) All areas of Addl.	(a) Persons other than companies	(a) All cases of persons referred

		CIT/JCIT, Range -7, Jaipur in the territory of district Tonk.	<p>deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		(b) (a) All areas of Addl. CIT/JCIT, Range -7, Jaipur in the territory of district Tonk.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"
Range-Jhunjhunu				
	Jhunjhunu	(a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-	(a) Persons other than companies deriving income from sources other than income from business or	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of

		Jhunjhunu, falling in following territory:- In the territorial areas of Jhunjhunu & Churu Districts.	profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs
		(b) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range- Jhunjhunu, falling in following territory:- In the territorial areas of Jhunjhunu & Churu Districts.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs
Range- Jhunjhunu	Income Tax Officer, Ward-1, Junjhunu	(a) All areas of Addl. CIT/JCIT, Range - Jhunjhunu i) In the territory of Jhunjhunu, Nawalgarh and Udaipurwati	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those

		<p>Tehsils of District Jhunjhunu.</p> <p>ii) All areas of Range, Jhunjhunu which are not falling in the jurisdiction of other wards of Range, Jhunjhunu.</p>	<p>territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) All areas of Addl. CIT/JCIT, Range - Jhunjhunu i) In the territory of Jhunjhunu, Nawalgarh and Udaipurwati Tehsils of District Jhunjhunu.</p> <p>ii) All areas of Range, Jhunjhunu which are not falling in the jurisdiction of other wards of Range, Jhunjhunu.</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary".</p>
Range-Jhunjhunu	Income Tax Officer, Ward-2, Junjhunu	(a) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in	(a) Persons other than companies deriving income from sources other than income from	(a) All cases of persons referred to in corresponding entries in items

		the territory of:- Chirawa, Khetri and Buhana Tehsils of District Jhunjhunu.	business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	(a), (b) and (c) of column (5) other than those having principal source of income from “Salary” (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Chirawa, Khetri and Buhana Tehsils of District Jhunjhunu.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”.
Range- Jhunjhunu	Income Tax Officer, Ward-1, Churu	(a) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Churu and Rajgarh Tehsils of District Churu.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from

			<p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>“Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		(b) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Churu and Rajgarh Tehsils of District Churu.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”.
Range- Jhunjhunu	Income Tax Officer, Ward-2, Churu	(a) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Sardar Shahar and Taranagar Tehsils of District Churu.	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or</p>

			<p>whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		(b) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Sardar Shahar and Taranagar Tehsils of District Churu.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"
Range- Jhunjhunu	Income Tax Officer, Ward-3, Churu	(a) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Ratangarh and Sujjangarh Tehsils of District Churu.	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a)</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c)</p>

			<p>of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	of column (5).
		(b) All areas of Addl. CIT/JCIT, Range - Jhunjhunu in the territory of:- Ratangarh and Sujjangarh Tehsils of District Churu.	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"
Range-Sikar				
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-Sikar.	(a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-Sikar, falling in territory of Sikar District	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or</p>

			<p>Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p>
		(b) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-Sikar, falling in territory of Sikar District	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs
Range-Sikar	Income Tax Officer, Ward-1, Sikar	<p>(a) All areas of Addl. CIT/JCIT, Range -Sikar</p> <p>i) In the territory of Sikar City:- Left side of Station Road starting from Shri Kalyan Circle to Phagalwa Petrol Pump. Further from Phagalwa Petrol Pump upto Bikaner Bye pass via Tabela Gate, Bawdi Gate, Subash Chowk, Fatehpuri Gate and Salasar Stand. left side area from Salasar Road Junction on Bye pass to Sanwali Road Circle. Left side of area from Sanwali Circle to Shri Kalyan Circle via Rani</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>

		<p>Sati Temple, Bajrang Dharam Kanta and meeting at Shri Kalyan Circle via Silver Jubilee Road.</p> <p>ii) All areas of Tehsil Dhod.</p> <p>iii) All areas of Range, Sikar which are not falling in the jurisdiction of other wards of Range, Sikar</p>	<p>having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	
		<p>(b) All areas of Addl. CIT/JCIT, Range -Sikar</p> <p>i) In the territory of Sikar City:- Left side of Station Road starting from Shri Kalyan Circle to Phagalwa Petrol Pump. Further from Phagalwa Petrol Pump upto Bikaner Bye pass via Tabela Gate, Bawdi Gate, Subash Chowk, Fatehpuri Gate and Salasar Stand. left side area from Salasar Road Junction on Bye pass to Sanwali Road Circle. Left side of area from Sanwali Circle to Shri Kalyan Circle via Rani Sati Temple, Bajrang Dharam Kanta and meeting at Shri Kalyan Circle via Silver Jubilee Road.</p> <p>ii) All areas of</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary".</p>

		Tehsil Dhod. iii) All areas of Range, Sikar which are not falling in the jurisdiction of other wards of Range, Sikar		
Range-Sikar	Income Tax Officer, Ward-2, Sikar	(a) All areas of Addl. CIT/JCIT, Range -Sikar i) In the territory of Sikar City :- Right side of Station Road starting from Shri Kalyan Circle to Phagalwa Petrol Pump. Further from Phagalwa Petrol Pump upto Bikaner Bye pass via Tabela Gate, Bawdi Gate, Subash Chowk, Fatehpuri Gate and Salasar Stand. Right side area from Salasar Road Junction on Bikaner Bye pass meeting at Badhadhar Bye pass Tiraha. Right Side from Badhadhar Bye pass Tiraha to Dak Bungalow Tiraha Circle on Fatehpur Road and Right hand side from Dak Bungalow Tiraha to Shri Kalyan Circle. ii) All areas of Tehsil Fatehpur.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).
		(b) All areas of Addl. CIT/JCIT, Range -Sikar i) In the territory of Sikar City :-	(e) persons being individuals deriving income from sources other than income from business or	(c) all cases of persons referred to in item (e) of column (5) whose

		<p>Right side of Station Road starting from Shri Kalyan Circle to Phagalwa Petrol Pump. Further from Phagalwa Petrol Pump upto Bikaner Bye pass via Tabela Gate, Bawdi Gate, Subash Chowk, Fatehpuri Gate and Salasar Stand. Right side area from Salasar Road Junction on Bikaner Bye pass meeting at Badhadhar Bye pass Tiraha. Right Side from Badhadhar Bye pass Tiraha to Dak Bungalow Tiraha Circle on Fatehpur Road and Right hand side from Dak Bungalow Tiraha to Shri Kalyan Circle.</p> <p>ii) All areas of Tehsil Fatehpur.</p>	<p>profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>principal source of income is from "Salary".</p>
Range-Sikar	Income Tax Officer, Ward-3, Sikar	<p>(a) All areas of Addl. CIT/JCIT, Range -Sikar</p> <p>i) In the territory of Sikar Tehsil not covered under the jurisdiction of ITO, Ward-1, ITO Ward -2, and ITO, Ward-4, Sikar.</p> <p>ii) All areas of Tehsil Laxmangarh.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in</p>

			<p>mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>corresponding entry in item (c) of column (5).</p>
		<p>(b) All areas of Addl. CIT/JCIT, Range –Sikar</p> <p>i) In the territory of Sikar Tehsil not covered under the jurisdiction of ITO, Ward-1, ITO Ward -2, and ITO, Ward-4, Sikar.</p> <p>ii) All areas of Tehsil Laxmangarh.</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”.</p>
Range-Sikar	Income Tax Officer, Ward-4, Sikar	<p>(a) All areas of Addl. CIT/JCIT, Range -Sikar</p> <p>i) In the territory of Sikar City:- Left side starting from Piprali Road Junction on Bye pass to Dak Bungalow Tiraha Circle, Left side of the road starting from Dak Bungalow Tiraha to Shri Kalyan Circle of Station road. Left side of</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in</p>

		<p>Station road starting from Shri Kalyan Circle meeting at Bajrang Dharam Kanta via Silver Jubilee Road. Left side of the Road starting from Bajrang Dharam Kanta meeting at Rani Sati Temple and further towards Sanwali Road upto Charan Singh Circle on Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction via Jhunjhunu Road Bye pass.</p> <p>ii) All areas of Tehsil Danta Ramgarh.</p>	<p>mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>corresponding entry in item (c) of column (5).</p>
		<p>(b) All areas of Addl. CIT/JCIT, Range -Sikar</p> <p>i) In the territory of Sikar City:- Left side starting from Piprali Road Junction on Bye pass to Dak Bungalow Tiraha Circle, Left side of the road starting from Dak Bungalow</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

		<p>Tiraha to Shri Kalyan Circle of Station road. Left side of Station road starting from Shri Kalyan Circle meeting at Bajrang Dharam Kanta via Silver Jubilee Road. Left side of the Road starting from Bajrang Dharam Kanta meeting at Rani Sati Temple and further towards Sanwali Road upto Charan Singh Circle on Bye pass i.e. Sanwali Road Junction on Bye pass. Further left side from Sanwali Road Junction on Bye pass towards N.H. 11 and Left hand side from Bye pass Junction (Ramu Ka Bass Dhani) on N.H. 11 to Piprali Road Junction via Jhunjhunu Road Bye pass.</p> <p>ii) All areas of Tehsil Danta Ramgarh</p>		
Range-Sikar	Income Tax Officer, Ward-Neem ka thana	(a) All areas of Addl. CIT/JCIT, Range -Sikar in the territory of :- Tehsil Neem Ka Thana, Sri Madhopur and Sub Tehsil Khandela of District Sikar.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"

			<p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
		<p>(b) All areas of Addl. CIT/JCIT, Range -Sikar in the territory of :- Tehsil Neem Ka Thana, Sri Madhopur and Sub Tehsil Khandela of District Sikar.</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

PRINCIPAL CCIT JAIPUR Region

PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B , Statue Circle, Jaipur				
Pr. CIT Charge:CIT-1, JODHPUR				
City : Jaipur				
Range (Designation of JCIT/Addl. CIT & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number)	AO Wise Jurisdiction		
		Territorial Areas	Persons or classes of persons	Cases or classes of cases
Additional Commissioner/ Joint Commissioner of Income Tax, Range-1, Jodhpur		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jodhpur-1, falling in following territory:-</p> <p>1. In the District of Jodhpur areas of Jodhpur Municipality – Rai-Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Govinda Bawari Bazar, Mahaveer Market, Pokaran-ki-Haveli, Tripolia Bazar, Kandoi Bazar, Ghasmandi, Station Road, Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) & Basni Industrial Area/Estate, Shastri Nagar, New Power House Colony, Bhagat-ki-Kothi.</p> <p>(b) In the District of Jodhpur except</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary” and whose first names begin with the alphabet “A” to</p>

		Phalodi, Osian, Bap, Bilada, Pipad, Borunda, Shergarh and Bhopalgarh Tehsils of Jodhpur district.	to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	“J”
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-1, Jodhpur	(a) All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory:- 1. In the District of Jodhpur areas of Jodhpur Municipality – Rai-Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Govinda Bawari Bazar, Mahaveer Market, Pokaran-ki-Haveli, Tripolia Bazar, Kandoi Bazar, Ghasmandi, Station Road, Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) & Basni Industrial Area/Estate, Shastri Nagar, New Power House Colony, Bhagat-ki-Kothi. (b) In the District of Jodhpur except Phalodi, Osian, Bap, Bilada, Pipad, Borunda, Shergarh	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from “Salary” (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15

		and Bhopalgarh Tehsils of Jodhpur district.	column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	lakhs (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first names begin with the alphabet "A" to "J" having income/loss greater than or equal to Rs. 15 lakhs
	Income Tax Officer, Ward-1(1), Jodhpur	(a) i)All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory and whose first name starts with alphabet 'A' to 'F':- District of Jodhpur areas of Jodhpur Municipality – Rai-Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Govinda Bawari Bazar, Mahaveer Market, Pokaran-ki-Haveli, Tripolia Bazar, Kandoi Bazar, Ghasmandi, Station Road, Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) & Basni Industrial Area/Estate, Shastri Nagar, New Power House Colony, Bhagat-ki-Kothi.	(a) Persons other than companies deriving income from sources other than business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first

		<p>ii) All the cases of Range-1, Jodhpur which are not falling in the jurisdiction of other wards of Range-1, Jodhpur.</p> <p>(b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district)</p>	<p>column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>name begins with Alphabets "A" or "C"</p>
	Income Tax Officer, Ward-1(2), Jodhpur	<p>(a) i) All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory and whose first name starts with alphabet 'G' to 'K':- District of Jodhpur areas of Jodhpur Municipality – Rai-Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Govinda Bawari Bazar, Mahaveer Market, Pokaran-ki-Haveli, Tripolia Bazar, Kandoi Bazar, Ghasmandi, Station Road, Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) &</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act,</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of</p>

		<p>Basni Industrial Area/Estate, Shastri Nagar, New Power House Colony, Bhagat-ki-Kothi.</p> <p>ii) All the cases of Range-1, Jodhpur which are not falling in the jurisdiction of other wards of Range-1, Jodhpur.</p> <p>(b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district)</p>	<p>1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets "B" or "D"</p>
	Income Tax Officer, Ward-1(3), Jodhpur	<p>(a) i) All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory and whose first name starts with alphabet 'L' to 'O':- District of Jodhpur areas of Jodhpur Municipality – Rai-Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Govinda Bawari Bazar, Mahaveer Market, Pokaran-ki-Haveli, Tripolia Bazar, Kandoi Bazar, Ghasmandi, Station Road,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c)</p>

		<p>Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) & Basni Industrial Area/Estate, Shastri Nagar, New Power House Colony, Bhagat-ki-Kothi.</p> <p>ii) All the cases of Range-1, Jodhpur which are not falling in the jurisdiction of other wards of Range-1, Jodhpur.</p> <p>(b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district)</p>	<p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets "E" or "F"</p>
	Income Tax Officer, Ward-1(4), Jodhpur	<p>(a) i) All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory and whose first name starts with alphabet 'R' to 'S':- District of Jodhpur areas of Jodhpur Municipality – Rai-Ka-Bagh, Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Govinda Bawari</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or</p>

		<p>Bazar, Mahaveer Market, Pokaran-ki-Haveli, Tripolia Bazar, Kandoi Bazar, Ghasmandi, Station Road, Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) & Basni Industrial Area/Estate, Shastri Nagar, New Power House Colony, Bhagat-ki-Kothi.</p> <p>ii) All the cases of Range-1, Jodhpur which are not falling in the jurisdiction of other wards of Range-1, Jodhpur.</p> <p>(b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district)</p>	<p>or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets "I" or "J"</p>
	Income Tax Officer, Ward-1(5), Jodhpur	(a) i)All persons in the jurisdiction of Range- 1, Jodhpur, falling in following territory and whose first name starts with alphabet 'P' or 'Q' or 'T' to 'Z' :- District of Jodhpur areas of Jodhpur Municipality – Rai-Ka-Bagh,	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"

		<p>Mohanpura, Umedpura, Aerodrum Area, Ratanada, Outside Sojati Gate, Inside Sojati Gate, Govinda Bawari Bazar, Mahaveer Market, Pokaran-ki-Haveli, Tripolia Bazar, Kandoi Bazar, Ghasmandi, Station Road, Railway Road leading from General Post Office to Rail Bhawan, (Light/Heavy) & Basni Industrial Area/Estate, Shastri Nagar, New Power House Colony, Bhagat-ki-Kothi.</p> <p>ii) All the cases of Range-1, Jodhpur which are not falling in the jurisdiction of other wards of Range-1, Jodhpur.</p> <p>(b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district)</p>	<p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets "G" or "H"</p>
<p>Additional Commissioner/ Joint Commissioner of Income Tax, Range-2,</p>		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jodhpur-I, falling in</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c)</p>

Jodhpur		<p>following territory:-</p> <p>i) In the areas of Jodhpur Municipality- New Fruit mandi Bhadwasiya Inside Nagori Gate to Hatiram ka Oda, Ghantaghar Sardar Market, R.N. Market, Sumer Market, Juni Mandi, Sarafa Bazar, Daga Bazar, Ada Bazar, Navchokia, Chandpole, Soorsagar, Khumaria Kua, Kandafalsa, Punglapara, Kabutaron ka chowk, I/s Jalori Gate, Jalori Bari, Medical Market, MGH Road, Chand Shah Takia Market, Nai Sarak, Cycle Market, Merti gate, I/s & O/s Bamba Stadium, Udai Mandir Public Park area, Paota Sabji Mandi, Basani Mandi, High Court Colony, High Court Road.</p> <p>ii) All cases of Jodhpur Tehsil outside municipal limits.</p> <p>iii) All cases of Phalodi, Osian and Shergarh Tehsils of Jodhpur district.</p> <p>iv) All cases of Sirohi District.</p> <p>(b)(i) In the District of Jodhpur except Bilara, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district whose first names begin with the alphabet "K" to "Q"</p> <p>(ii) In the District of Jodhpur cases of</p>	<p>profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
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		Phalodi, Osian and Shergarh Tehsils. (iii) Case of Sirohi District.		
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-2, Jodhpur	(a) All persons in the jurisdiction of Range -2 Jodhpur falling in the following territory:- i) In the areas of Jodhpur Municipality- New Fruit mandi Bhadwasiya Inside Nagori Gate to Hatiram ka Oda, Ghantaghar Sardar Market, R.N. Market, Sumer Market, Juni Mandi, Sarafa Bazar, Daga Bazar, Ada Bazar, Navchokia, Chandpole, Soorsagar, Khumaria Kua, Kandafalsa, Punglapara, Kabutaron ka chowk, I/s Jalori Gate, Jalori Bari, Medical Market, MGH Road, Chand Shah Takia Market, Nai Sarak, Cycle Market, Merti gate, I/s & O/s Bamba Stadium, Udai Mandir Public Park area, Paota Sabji Mandi, Basani Mandi, High Court Colony, High Court Road. ii) All cases of Jodhpur Tehsil outside municipal limits. iii) All cases of Phalodi, Osian and Shergarh Tehsils of Jodhpur district. iv) All cases of Sirohi District. b)(i) In the District of Jodhpur except	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss

		<p>Bilara, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district whose first names begin with the alphabet "K" to "Q"</p> <p>(ii) In the District of Jodhpur cases of Phalodi, Osian and Shergarh Tehsils.</p> <p>(iii) Case of Sirohi District.</p>	mentioned in item (b) of column (4).	greater than or equal to Rs. 15 lakhs
	Income Tax Officer, Ward-2(1), Jodhpur	<p>(a) All persons in the jurisdiction of Range -2 Jodhpur falling in the following territory and whose first name starts with alphabet 'D' to 'R':-</p> <p>i) In the areas of Jodhpur Municipality- New Fruit mandi Bhadwasiya Inside Nagori Gate to Hatiram ka Oda, Ghantaghar Sardar Market, R.N. Market, Sumer Market, Juni Mandi, Sarafa Bazar, Daga Bazar, Ada Bazar, Navchokia, Chandpole, Soorsagar, Khumaria Kua, Kandafalsa, Punglapara, Kabutaron ka chowk, I/s Jalori Gate, Jalori Bari, Medical Market, MGH Road, Chand Shah Takia Market, Nai Sarak, Cycle Market, Merti gate, I/s & O/s Bamba Stadium, Udai Mandir Public Park area, Paota Sabji Mandi, Basani Mandi, High Court Colony, High Court Road.</p> <p>ii) All cases of Jodhpur Tehsil</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

		<p>outside municipal limits.</p> <p>iii) All cases of Range-2, Jodhpur which are not falling in the jurisdiction of other wards of Range-2, Jodhpur</p> <p>b)(i) In the District of Jodhpur except Phalodi, Osian, Bap, Bilara, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district and whose first name begins with Alphabets "L" or "M".</p>	<p>individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	<p>Income Tax Officer, Ward-2(2), Jodhpur</p>	<p>(a) All persons in the jurisdiction of Range -2 Jodhpur falling in the following territory and whose first name starts with alphabet 'A' to 'C' and 'S' to 'Z':-</p> <p>i) In the areas of Jodhpur Municipality- New Fruit mandi Bhadwasiya Inside Nagori Gate to Hatiram ka Oda, Ghantaghar Sardar Market, R.N. Market, Sumer Market, Juni Mandi, Sarafa Bazar, Daga Bazar, Ada Bazar, Navchokia, Chandpole, Soorsagar, Khumaria Kua, Kandafalsa, Punglapara, Kabutaron ka chowk, I/s Jalori Gate, Jalori Bari, Medical Market, MGH Road, Chand Shah Takia Market, Nai Sarak, Cycle Market, Merti gate, I/s & O/s</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

		<p>Bamba Stadium, Udai Mandir Public Park area, Paota Sabji Mandi, Basani Mandi, High Court Colony, High Court Road.</p> <p>ii) All cases of Jodhpur Tehsil outside municipal limits.</p> <p>iii) Sheragarh Tehsil.</p> <p>iv) All cases of Range-2, Jodhpur which are not falling in the jurisdiction of other wards of Range-2, Jodhpur</p> <p>b)(i) In the District of Jodhpur except Phalodi, Osiyan, Bap, Bilara, Pipad, Borunda and Bhopalgarh Tehsils of Jodhpur district and whose first name begins with Alphabets “N” or “O” or “P” or “Q”</p> <p>ii) Cases of Shergarh Tehsil.</p>	<p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Income Tax Officer, Ward-Sirohi	<p>(a) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehsils Sirohi, Sheoganj and Pindwara (Except Bhawari sub tehasil) of Sirohi District.</p> <p>(b) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehlis Sirohi, Sheoganj and Pindwara (Except Bhawari sub tehasil) of Sirohi District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c)</p>

			<p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
	Income Tax Officer, Ward-Mount Abu	<p>(a) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehsil Abu Road, Revdar and Bhawari sub tehsils of Pindwara of district Sirohi</p> <p>(b) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehsil Abu Road, Revdar and Bhawari sub tehsils of Pindwara of district Sirohi</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c)</p>

			<p>companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
	Income Tax Officer, Ward-Phalodi	<p>(a) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehlis Phalodi, Osian and Bap Tehsils of Jodhpur District.</p> <p>(b) All cases of Addl. CIT/JCIT Range-2, of Jodhpur in the territory of Tehlis Phalodi, Osian and Bap Tehsils of Jodhpur District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>

			<p>registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"
Additional Commissioner/ Joint Commissioner of Income Tax, Range-Pali		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax Jodhpur-1, falling in the territory of Pali district</p> <p>(b) In the District of Pali.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>

			<p>the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-, Pali	<p>(a) All persons in the jurisdiction of Range- Pali falling in the territory of Pali district .</p> <p>(b) In the District of Pali.</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p> <p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or</p>

		<p>profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
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	<p>Income Tax Officer, Ward-1, Pali</p>	<p>(a) Following cases of Addl. CIT/JCIT, Range-Pali- All assesseees whose first name start from alphabet "A" to "M" and falling in the leftside of Jodhpur-Sirohi State Highway starting from Ghumati leading to Bridge over Bandi River Via Subhash Chowk, Surajpole & Road leading from Bandi River Bridge to old bus stand, Mandia Road to the end of Municipal Limit of Pali, New Cloth Market, Jain Market, Arihant Market & Surana Market of Pali Municipal Limit, Pali and Rohat Tehsils.</p> <p>(b) Individuals in the District of Pali except Tehsils of Sumerpur, Bali, Desuri, Sojat, Raipur, Jaitaran and Marwar Junction.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets 'A' to 'M'</p>
	<p>Income Tax Officer, Ward-2,</p>	<p>(a) Following cases of Addl.</p>	<p>(a) Persons other than companies</p>	<p>(a) All cases of persons referred</p>

	Pali	<p>CIT/JCIT, Range-Pali- All assessee falling within the Municipal Limit of Pali other than those cases specifically assigned to other Wards of Pali Range.</p> <p>(b) Individuals in the District of Pali except Tehsils of Sumerpur, Bali, Desuri, Sojat, Raipur, Jaitaran and Marwar Junction</p>	<p>deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets 'N' to 'Z'</p>
	Income Tax Officer, Ward-3, Pali	(a) Following cases of Addl. CIT/JCIT, Range-Pali-	(a) Persons other than companies deriving income from sources other	(a) All cases of persons referred to in corresponding

		<p>All assesseees whose first name start from alphabet "N" to "Z" and falling in the leftside of Jodhpur-Sirohi State Highway starting from Ghumati leading to Bridge over Bandi River Via Subhash Chowk, Surajpole & Road leading from Bandi River Bridge to old bus stand, Mandia Road to the end of Municipal Limit of Pali, New Cloth Market, Jain Market, Arihant Market & Surana Market of Pali Municipal Limit, Pali and Rohat Tehsils of Pali District.</p>	<p>than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
	<p>Income Tax Officer, Ward-4, Pali</p>	<p>(a) All cases of Addl. CIT/JCIT, Range -Pali in the territory of Jaitaran, Raipur, Marwar Junction and Sojat Tehsils of Pali District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range -Pali in the territory of Jaitaran, Raipur, Marwar Junction and</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies</p>

		Sojat Tehsils of Pali District.	<p>area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
	Income Tax Officer, Ward-Sumerpur	<p>(a) All cases of Addl. CIT/JCIT, Range -Pali in the territory of Sumerpur ,Bali and Desuri Tehsils of Pali District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range -Pali in the territory of Sumerpur , Bali and Desuri Tehsils of Pali District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a)</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding</p>

			<p>of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
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PRINCIPAL CCIT JAIPUR Region

PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B , Statue Circle, Jaipur				
Pr. CIT Charge:CIT-2, JODHPUR				
City : Jaipur				
Range (Designation of JCIT/Addl. CIT & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number)	AO Wise Jurisdiction		
		Territorial Areas	Persons or classes of persons	Cases or classes of cases
Additional Commissioner/ Joint Commissioner of Income Tax, Range-3, Jodhpur		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jodhpur-2, falling in following territory:-</p> <p>i) In the District of Jodhpur areas of Jodhpur Municipality other than those assigned to Principal Commissioner of Income Tax -I, Jodhpur.</p> <p>(b) i) All cases of Bilara, Pipad, Borunda, Luni and Bhopalgarh Tehsils of district Jodhpur (except those salary cases which are assigned to other Ranges of Jodhpur). ii) Individuals whose first name starts with alphabet "R" to "Z" and posted or residing in the district of Jodhpur except Phalodi, Osian, Bap and Shergarh Tehsils of Jodhpur district.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-3, Jodhpur	(a) All persons in the jurisdiction of Additional Commissioner of Income Tax, Range-3, Jodhpur falling in following territory:- i) In the District of Jodhpur areas of Jodhpur Municipality other than those assigned to Additional/Joint Commissioner of Income Tax Range-1 & 2, Jodhpur. ii) All cases of Bilara, Pipad, Borunda, Luni and Bhopalgarh Tehsils of district Jodhpur (b) In the district of Jodhpur except Phalodi, Osian, Bap and Shergarh Tehsils of Jodhpur district	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs

			column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name starts with alphabet "R" to "Z" having income/loss greater than or equal to Rs. 15 lakhs.
	Income Tax Officer, Ward-3(1), Jodhpur	(a) i) All cases of Addl. CIT/JCIT, Range -3, Jodhpur in the territory of Mirchi Bazar, Rakhi House, Gachha Bazar, Cloth Market, Achalnath Temple, Katla Bazar, Tobacco Bazar, Sunaro ki Ghati, City Police area, Mehta Market, Paota, MES Road, Mahamandir, Mandore Krishi Mandi, B.J.S, Mandore Industrial Area and Mandore Road of Jodhpur Municipal Area. ii) All the cases of Range-3, Jodhpur which are not falling in the jurisdiction of other wards of Range-3, Jodhpur. (b) Individuals in the District of Jodhpur (except the	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose first name begins with Alphabet "S" and whose principal source of income is from

		cases of Phalodi, Osian, Bap, Bilada, Pipad, Shergarh, Borunda and Bhopalgarh Tehsils of Jodhpur district)	individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	Central and State Government "Salary".
	Income Tax Officer, Ward-3(2), Jodhpur	(a) All cases of Addl. CIT/JCIT, Range -3, Jodhpur in the territory of outside Jalori Gate, Jalori Gate Circle, Outside Siwanchi Gate Connecting Chopasani Road, Main Chopasani Road from Jalori Gate upto Akhaliya Choraha, M.G. Hospital, Sardarpura, Nehru Park, 12th Road, Residency Road upto Rail Bhavan, Shobhawaton ki Dhani of Jodhpur Municipal Area. (b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Shergarh, Borunda and Bhopalgarh Tehsils of Jodhpur	(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4). (a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose first name begins with Alphabet "S" and whose principal source of income is "salary" other than Central

		district)	Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6).	and State Government.
	Income Tax Officer, Ward-3(3), Jodhpur	(a) All cases of Addl. CIT/JCIT, Range -3, Jodhpur In the territory of i) Polo 1st & 2nd, Dharamnarayan Ji Ka Hattha and Area adjoining to Ship House, Bamba Mohalla Stadium Cinema Area (including shopping centre), Fateh Sagar Area, Fateh Sagar Canal, Bagar Chowk, Vijay Chowk and Inside & outside Nagori Gate, Jatabas, Meritiya Silawtion ka bas, Ghouron ka Chowk, Moti Chowk, Sunaron ka bass, Dubgaron ka Bas, Rawaton Ka Bas, Bullion Hall, Lakharon ka bass, Kayasth Mohalla, Layakan of Jodhpur Municipal Area. ii) Luni Tehsil. (b) Individuals in the District of Jodhpur (except the cases of Phalodi, Osian,	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets "T" to "Z"

		Bap, Bilada, Pipad, Shergarh, Borunda and Bhopalgarh Tehsils of Jodhpur district)	column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Income Tax Officer, Ward-3(4), Jodhpur	(a) All cases of Addl. CIT/JCIT, Range -3, Jodhpur In the territory of Kamal Nehru Nagar, Chopasani Housing Board, Chopasani Road from Akhaliya Choraha upto Chopasani Village, Partap Nagar, Cheerghar, Pal Link Road, Mahaveer Nagar, Shanti Priya Nagar, Suthala Village, Jwala Vihar Colony, Chandna Bhakar, Kirti Nagar, Guro Ka Talab, Kailana chouraha of Jodhpur City, Masooria Colonies, Baldev Nagar, Area Behind T.B. Clinic, 12th Pal Road circle to Pal Village (including Milkman colony, Subhash Nagar, Kheme ka Kuan upto AIIMS Road) of Jodhpur Municipal Area. (b) Individuals in the District of Jodhpur	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabet "R"

		(except the cases of Phalodi, Osian, Bap, Bilada, Pipad, Shergarh, Borunda and Bhopalgarh Tehsils of Jodhpur district)	column (6). (e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Income Tax Officer, Ward-3(5), Jodhpur	(a) All cases of Addl. CIT/JCIT, Range -3, Jodhpur in the territory of Tehsils Bilara, Pipad, Borunda and Bhopalgarh of Jodhpur District. (b) All cases of Addl. CIT/JCIT, Range -3, Jodhpur in the territory of Tehsils Bilara, Pipad, Borunda and Bhopalgarh of Jodhpur District.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"

			<p>column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
<p>Additional Commissioner/ Joint Commissioner of Income Tax, Range-Barmer</p>		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Jodhpur-2, falling in Barmer, Jaisalmer and Jalore Districts.</p> <p>(b) In the Districts of Barmer, Jaisalmer and Jalore.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			<p>individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	<p>Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-, Barmer</p>	<p>(a) All persons in the jurisdiction of Range- Barmer falling in the territory of Barmer, Jaisalmer and Jalore District.</p> <p>(b) All persons in the jurisdiction of Range- Barmer falling in the territory of Barmer, Jaisalmer and Jalore District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or</p>

			<p>individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
	Income Tax Officer, Ward-Barmer	<p>All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Barmer District other than Pachpadara and Siwana Tehsils.</p> <p>(b) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Barmer District other than Pachpadara and Siwana Tehsils.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			<p>individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Income Tax Officer, Ward-Balotra	<p>(a) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of tehsils Pachpadara and Siwana of District Barmer.</p> <p>(b) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of tehsils Pachpadara and Siwana of District Barmer.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”</p>

			<p>individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Income Tax Officer, Ward-1, Jalore	<p>(a) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Jalore District except the area falling within Bhinmal, Sanchore, Raniwara and Jasawantpura Tehsils.</p> <p>(b) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Jalore District except the area falling within Bhinmal, Sanchore, Raniwara and Jasawantpura Tehsils of district Jalore.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”</p>

			<p>individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Income Tax Officer, Ward-2, Jalore	<p>(a) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Bhinmal, Sanchore, Raniwara and Jasawantpura Tehsils of district Jalore.</p> <p>(b) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Bhinmal, Sanchore, Raniwara and Jasawantpura Tehsils of district Jalore.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”</p>

			<p>individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Income Tax Officer, Ward-Jaisalmer	<p>(a) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Jaisalmer District</p> <p>(b) All cases of Addl. CIT/JCIT, Range –Barmer in the territory of Jaisalmer District</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”</p>

			<p>individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
<p>Additional Commissioner/ Joint Commissioner of Income Tax, Range-Nagaur</p>		<p>(a) All cases in the jurisdiction of Principal Commissioner of Income Tax, Jodhpur-2, falling in Nagaur District</p> <p>(b) In the District of Nagaur.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			<p>individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-, Nagaur	<p>(a) All cases in the jurisdiction of Additional Commissioner of Income Tax, Range-Nagaur falling in District of Nagaur.</p> <p>(b) All cases in the jurisdiction of Additional Commissioner of Income Tax, Range-Nagaur falling in District of Nagaur.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or</p>

			<p>individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
	Income Tax Officer, Ward-1, Nagaur	<p>(a) i) All cases of Addl. CIT/JCIT, Range –Nagaur in the territory of municipal areas of Nagaur town falling on the right hand side of the roads connecting the following points: Bikaner Road, Municipal Old Check Post to Bikaner Road, Railway Crossing which include Krishi Mandi Yard and Industrial Area,Bikaner Road Railway Crossing to Station Choraha,Railway Station of Nakash Gate,Nakash Gate to Azad Chowk,Azad Chowk to Hathi Chowk, Hathi Chowk to Tigri Bazar,Tigri Bazar to Sarafa Bazar,Sarafa Bazar toHukka Pole,Hukka Pole to Pansari Bazar,Pansari Bazar to Old Dhan Mandi, Old Dhan Mandi to Tehsil</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from salary of State and Central Government other than education department.</p>

		<p>Chowk, Tehsil Chowk to Gandhi Chowk, Gandhi Chowk to Nahar Pole, Nahar Pole to Delhi Gate, Delhi Gate to Municipal old check post on Didwana Road and Khivsar Tehsils.</p> <p>ii) All the cases of Range-Nagaur which are not falling in the jurisdiction of other wards of Range-Nagaur .</p> <p>(b) Individuals in the District of Nagaur other than Merta, Degana, Nava, Parwatsar and Makrana Tehsils</p>	<p>individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Income Tax Officer, Ward-2, Nagaur	<p>(a) All cases of Addl. CIT/JCIT, Range -Nagaur in the territory of</p> <p>i) Didwana , Ladnu , Jayal Tehsils</p> <p>ii) all cases of Nagaur Town excluding those areas assigned to ITO, Ward-1, Nagaur.</p> <p>(b) All cases other than those assigned to ITO, Ward-1 & 3 Nagaur and Ward-1 & 2 Makrana of Nagaur Range.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred</p>

			<p>the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>to in item (e) of column (5) whose principal source of income is from "Salary"</p>
	<p>Income Tax Officer, Ward-3, Nagaur</p>	<p>(b) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Merta and Degana Tehsils of Nagaur District.</p> <p>(a) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Merta and Degana Tehsils of Nagaur District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of</p>

			<p>the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>column (5) whose principal source of income is from "Salary"</p>
	<p>Income Tax Officer, Ward-1, Makrana</p>	<p>(a) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Tehsils Nawa, Parbatsar, Makrana of district Nagaur and whose first name starts with alphabet 'A' to 'L' and 'N'.</p> <p>(b) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Tehsils Nawa, Parbatsar, Makrana of district Nagaur and whose first name starts with alphabet 'A' to 'L' and 'N'.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of</p>

			<p>the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>column (5) whose principal source of income is from "Salary"</p>
	<p>Income Tax Officer, Ward-2, Makrana</p>	<p>(a) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Tehsils Nawa, Parbatsar, Makrana of district Nagaur and whose first name starts with alphabet 'M' and "O" to "Z".</p> <p>(b) All cases of Addl.CIT/JCIT Range-Nagaur in the territory of Tehsils Nawa, Parbatsar, Makrana of district Nagaur and whose first name starts with alphabet 'M' and "O" to "Z".</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of</p>

			<p>the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>column (5) whose principal source of income is from "Salary"</p>
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PRINCIPAL CCIT JAIPUR Region

PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B , Statue Circle, Jaipur				
Pr. CIT Charge:CIT AJMER				
City : Jaipur				
Range (Designation of JCIT/Addl. CIT & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number)	AO Wise Jurisdiction		
		Territorial Areas	Persons or classes of persons	Cases or classes of cases
Additional Commissioner/ Joint Commissioner of Income Tax, Range-1, Ajmer		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Ajmer, falling in following territory:- i) Areas of Ajmer District other than which have been specifically assigned to Range-2, Ajmer.</p> <p>(b) i) Individuals posted or residing in the District of Ajmer except tehsils of Kekari, Beawar, Masuda, Nasirabad, Sarwar, Bhinay whose principal source of income is from Salary of Railway Department, Banks, Autonomus and Private educational institutions and private salary which is not specifically assigned to Addl.CIT/JCIT, Range-2, Ajmer. ii) Individuals posted or residing in the tehsil of Kishangarh</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			<p>item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-1, Ajmer	<p>(a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-1, Ajmer falling in following territory:-</p> <p>i) Areas of Ajmer District other than which have been specifically assigned to Range-2, Ajmer.</p> <p>(b) i) Individuals in the District of Ajmer except tehsils of Kekari, Beawar, Masuda, Nasirabad, Sarwar, Bhinay whose principal source of income is from Salary of Railway Department, Banks, Autonomus and Private educational institutions and private salary which is not specifically assigned to Addl.CIT/JCIT, Range-2, Ajmer.</p> <p>ii) Individuals in the tehsil of Kishangarh</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the</p>

			<p>Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
	Income Tax Officer, Ward-1(1), Ajmer	<p>(a) All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of:- Municipal limit of Ajmer Right hand side of Madar Gate (GPO Chouraha to Madar Gate); Right hand side of Nala Bazar (Madar Gate to Inderkot); Left hand side of Prithviraj Marg (GPO Chauraha to Nasiha Chauraha) except the business/professional concerns of main road; Left hand side of Pushkar Road (Nasiha Chauraha to Police Chowki); Left hand side of Foy Sagar (Police Chowki For Sagar</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a)</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c)</p>

		<p>Road to Foy Sagar).</p> <p>(b) Individuals posted or residing in the District of Ajmer except tehsils of Kishangarh, Kekari, Beawar, Masuda, Nasirabad, Sarwar, Bhinay.</p>	<p>of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from Salary of Railway Department.</p>
	Income Tax Officer, Ward-1(2), Ajmer	<p>(a) (i) All cases of Addl. CIT/JCIT, Range -1, falling in the territory of :- Municipal limit of Ajmer Left hand side of Madar Gate (GPO Chauraha to Madar Gate); Left hand side of Nala Bazar (Madar Gate to Inderkot); Left hand side of Old Octrol, Beawar Road to GPO Chauraha except the business/professional concerns of main</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or</p>

		<p>road; Right hand side of the road between Old-Octroi Beawar Road to Taragarh.</p> <p>(ii). Cases of Ajmer tehsil not specifically assigned to ITO, Ward-2, Kishangarh.</p> <p>(b). Individuals posted or residing in the District of Ajmer except tehsils of Kishangarh, Kekari, Beawar, Masuda, Nasirabad, Sarwar, Bhinay.</p>	<p>profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from Salary of employees of Banks, Autonomus and Private educational institutions.</p>
	Income Tax Officer, Ward-1(3), Ajmer	(a). (i). All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of 1.Municipal areas of Ajmer Left hand side of Old Octroi, Beawar Road to Nashiha	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of

		<p>Chauraha. (Business /Professional Concerns of main road only) Left hand side of Nasiha Chauraha to Bajrangarh Chauraha; Left hand side of Bajrangarh Chauraha to Regional College Chauraha; Left hand side of Pushkar Road (Regional College Chouraha to Octroi Post Nausar). Right hand side of Pushkar Road (Nasiha Chouraha to Police Chowki); Right hand side of Foy Sagar Road (Police Chowki Foy Sagar Road to Foy Sagar); Left hand side of the road between Old Octroi Beawar Road to Taragarh;</p> <p>(ii). All areas of Ajmer Tehsil except Untra, Gegal, Gagwana, Narwar, Ararka and Babyacha Villages (outside the Municipal limits of Ajmer City) and Pisangan Tehsils;</p> <p>(iii). All cases of Range-1, Ajmer which are not falling in the jurisdiction of other wards of Range-1, Ajmer.</p> <p>(b). Individuals in the District of Ajmer except tehsils Kishangarh, Kekari, Beawar, Masuda, Nasirabad, Sarwar, Bhinay and which is not specifically assigned to ITO, Ward-1(1) and Ward-1(2), Ajmer.</p>	<p>area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from private salary.</p>
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	Income Tax Officer, Ward-1, Kishangarh	<p>(a). All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of Municipal limit of Kishangarh Right hand side area of Kishangarh Tehsil, starting from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil at Bypass, upto Makrana Road, then right hand side area of Makrana Road till end of territory of Kishangarh Tehsil. Left hand side area of Kishangarh Tehsil from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil towards Kishangarh City, upto the right turn opp. Krishnapuri (just before Central bank of India, Branch-Kishangarh) till this road leads to end of Kishangarh territory via Majhela Road, Govt. College, Sarwadi Gate, Barna, Arai, Jhirona on State Highway 76.</p> <p>(b). All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of Municipal limit of Kishangarh Right hand side area of Kishangarh Tehsil, starting from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil at Bypass, upto Makrana Road, then right hand side area of Makrana Road till end of territory of Kishangarh Tehsil. Left hand side area of</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

		<p>Kishangarh Tehsil from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil towards Kishangarh City, upto the right turn opp. Krishnapuri (just before Central bank of India, Branch-Kishangarh) till this road leads to end of Kishangarh territory via Majhela Road, Govt. College, Sarwadi Gate, Barna, Arai, Jhirota on State Highway 76.</p>	<p>business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	<p>Income Tax Officer, Ward- 2 Kishangarh</p>	<p>(a). (i). All cases of Addl. CIT/JCIT, Range -1, Ajmer falling in the territory of Municipal limit of Kishangarh Left hand side area of Kishangarh Tehsil, starting from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil at Bypass, upto Makrana Road, then left hand side area of Makrana Road (from M/s O. P. Marble) till end of territory of Kishangarh Tehsil. Right hand side area of Kishangarh Tehsil from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil towards Kishangarh City, upto the right turn opp. Krishnapuri (just before Central bank of India, Branch-Kishangarh) till this road leads to end of Kishangarh territory via Majhela Road, Govt. College, Sarwadi Gate, Barna,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

		<p>Arai, Jhirota on State Highway 76. Untra, Gegal, Gagwana, Narwar, Ararka and Babayacha villages.</p> <p>(ii). All the residuary area of Kishangarh and Arai tehsils which do not fall within the territorial areas of Ward-1, Kishangarh.</p> <p>(b). (i). All cases of Adl. CIT/JCIT, Range -1, Ajmer falling in the territory of Municipal limit of Kishangarh Left hand side area of Kishangarh Tehsil, starting from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil at Bypass, upto Makrana Road, then left hand side area of Makrana Road (from M/s O. P. Marble) till end of territory of Kishangarh Tehsil. Right hand side area of Kishangarh Tehsil from the point where Ajmer-Jaipur Expressway enters in Kishangarh Tehsil towards Kishangarh City, upto the right turn opp. Krishnapuri (just before Central bank of India, Branch-Kishangarh) till this road leads to end of Kishangarh territory via Majhela Road, Govt. College, Sarwadi Gate, Barna, Arai, Jhirota on State Highway 76. Untra, Gegal, Gagwana, Narwar, Ararka and Babayacha villages.</p> <p>(ii). All the residuary area of Kishangarh and Arai tehsils</p>	<p>its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
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		which do not fall within the territorial areas of Ward-1, Kishangarh.		
Additional Commissioner/ Joint Commissioner of Income Tax, Range-2, Ajmer		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Ajmer, falling in following territory:-</p> <p>i) In the municipal limit of Ajmer city- Right and left hand side of Prithviraj marg (GPO Chauriya to Nasiyan Chauriya), Right and left hand side from nasiyan Chauriya to Bajrangarh Chauriya, Right and left hand side of Bajrangarh Chauriya to Regional college Chauriya, Right and left hand side of Pushkar Road (Regional College Chauriya to Octroi Post Nausar), Right & left hand side of Kutchery Road (GPO Chauriya to Bypass Jaipur Road) of Ajmer Municipality.</p> <p>ii) All persons in the tehsils of Beawar, Kekari ,Masuda, Bhinay, Sarwar and Nasirabad.</p> <p>(b) i) Individuals posted or residing in the tehsils of Ajmer, Pisangan, whose principal source of income is from Government Salary except Railway Department.</p> <p>ii) All persons in the tehsils of Beawar, Kekari ,Masuda, Bhinay, Sarwar and Nasirabad.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			<p>deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	<p>Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-2, Ajmer</p>	<p>(a) All persons in the jurisdiction of Addl/Joint Commissioner of Income Tax, Range-2, Ajmer, falling in following territory:- In the municipal limit of Ajmer city- Right and left hand side of Prithiviraj marg(GPO Chauriya to Nasiyan Chauriya), Right and left hand side from nasiyan Chauriya to Bajrangarh Chauriya, Right and left hand side of Bajrangarh Chauriya to Regional college Chauriya, Right and left hand side of Pushkar Road (Regional College Chauriya to Octroi Post Nausar), Right & left hand side of Kutchery Road (GPO Chauriya to Bypass Jaipur Road) of Ajmer Municipality.</p> <p>(b) (i) All persons in the tehsils of Beawar, Kekari, Masuda, Bhinay, Sarwar and Nasirabad. (ii) Individuals in the tehsils of Ajmer, Pisangan, whose principal source of income is from Government Salary except Railway Department.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p>

			<p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
	Income Tax Officer, Ward-2(1), Ajmer	<p>(a). All cases of Addl. CIT/JCIT, Range -2, Ajmer falling in the territory of:- Municipal areas of Ajmer city between Right hand side of the Road starting from Railway station passing through Mahavir Circle, Bajrangarh Chouraha, Regional College Chouraha to Nausar Ghati known by various names i.e. Station Road, P.R. Marg, Anasagar Circular Road, Pushkar Road etc. and on left hand side of Railway line starting from Railway Station Ajmer and connecting Ajmer to Kishangarh.</p> <p>(b). Individuals in the District of Ajmer except tehsils Kishangarh, Rupangarh, Kekari, Bijaynagar, Beawar, Masuda,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from</p>

		Nasirabad, Sarwar, Bhinay, Tadgarh.	<p>office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	Govt. Salary except Railway Department and whose first name begins from alphabet "A" to "M".
	Income Tax Officer, Ward-2(2), Ajmer	<p>(a). All cases of Addl. CIT/JCIT, Range -2, Ajmer falling in the territory of : Municipal areas of Ajmer city except those assigned to Ward-2(1), Ajmer.</p> <p>(b). Individuals in the District of Ajmer except tehsils Kishangarh, Rupangarh, Kekari, Bijaynagar, Beawar, Masuda, Nasirabad, Sarwar, Bhinay, Tadgarh.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons</p>

			<p>companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>referred to in item (e) of column (5) whose principal source of income is from Govt. Salary except Railway Department and whose first name begins from alphabet "N" to "Z".</p>
	<p>Income Tax Officer, Ward-2(3), Ajmer</p>	<p>(a). (i). All cases of Addl. CIT/JCIT, Range -2, Ajmer In the Tehsils Nasirabad, Kekri and Sarwad of Ajmer district.</p> <p>(ii). All cases of Range-2, Ajmer which are not falling in the jurisdiction of other wards of Range-2, Ajmer.</p> <p>(b). (i). All cases of Addl. CIT/JCIT, Range -2, Ajmer In the Tehsils Nasirabad, Kekri and</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the</p>

		<p>Sarwad of Ajmer district.</p> <p>(ii). All cases of Range-2, Ajmer which are not falling in the jurisdiction of other wards of Range-2, Ajmer.</p>	<p>or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from private salary.</p>
	Income Tax Officer, Ward-1, Beawar	<p>(a). All cases of Addl. CIT/JCIT, Range -2, Ajmer</p> <p>(i). In the Tehsils of Bijaya Nagar, Tadgarh of Ajmer District.</p> <p>(ii). In Tehsil of Beawar the following areas:- The right hand side of the main Road</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p>

		<p>connecting Ajmer to Jodhpur via Main Bus Stand and right hand side of the Chang Gate.</p> <p>(b). All cases of Addl. CIT/JCIT, Range -2, Ajmer</p> <p>(i). In the Tehsils of Bijaya Nagar, Tadgarh of Ajmer District.</p> <p>(ii). In Tehsil of Beawar the following areas:- The right hand side of the main Road connecting Ajmer to Jodhpur via Main Bus Stand and right hand side of the Chang Gate.</p>	<p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
	Income Tax Officer, Ward-2, Beawar	<p>(a). All cases of Addl. CIT/JCIT, Range -2, Ajmer</p> <p>(i). In Tehsils Masuda, and Bhinay.</p>	<p>(a) Persons other than companies deriving income from sources other than</p>	<p>(a) All cases of persons referred to in corresponding entries in items</p>

		<p>(ii). In Tehsil Beawar the following areas:- The left hand side of the main Road connecting Ajmer to Jodhpur via Main Bus Stand and left hand side of the Chang Gate.</p> <p>(b). All cases of Addl. CIT/JCIT, Range -2, Ajmer</p> <p>(i). In Tehsils Masuda, and Bhinay.</p> <p>(ii). In Tehsil Beawar the following areas:- The left hand side of the main Road connecting Ajmer to Jodhpur via Main Bus Stand and left hand side of the Chang Gate.</p>	<p>income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of</p>	<p>(a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
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			column (4).	
Additional Commissioner/ Joint Commissioner of Income Tax, Range-Bhilwara		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Ajmer, falling in the District of Bhilwara.</p> <p>(b) In the District of Bhilwara.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-Bhilwara.	<p>(a) All persons in the jurisdiction of Addl/Joint Commissioner of Income Tax, Range-Bhilwara, falling in the District of Bhilwara.</p> <p>(b) All persons in the jurisdiction of Addl/Joint Commissioner of Income Tax, Range-Bhilwara, falling in the District of Bhilwara.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) of having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) of having income/loss greater than or equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in</p>

			<p>item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
	<p>Income Tax Officer, Ward-1, Bhilwara</p>	<p>(a) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of</p> <p>(i) Bhilwara tehsil comprising of following areas: Right hand side of the Road from Ajmer to Bhilwara and from Pur Tiraha to Gangapur of Bhilwara Tehsil. (The area includes Bhilwara Textile Market, Gandhi Nagar, Basant Vihar, BSL Colony, Kanchipuram, Police Line, Babadham etc).</p> <p>(ii). Tehsil Hurda and Banera of Bhilwara District.</p> <p>(iii). All cases of Range-Bhilwara which are not falling in the jurisdiction of other wards of Range-Bhilwara.</p> <p>(b) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of</p> <p>(i) Bhilwara tehsil comprising of following areas: Right hand side of the Road from Ajmer to</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary".</p>

		<p>Bhilwara and from Pur Tiraha to Gangapur of Bhilwara Tehsil. (The area includes Bhilwara Textile Market, Gandhi Nagar, Basant Vihar, BSL Colony, Kanchipuram, Police Line, Babadham etc).</p> <p>(ii). Tehsil Hurda and Banera of Bhilwara District.</p> <p>(iii). All cases of Range-Bhilwara which are not falling in the jurisdiction of other wards of Range-Bhilwara.</p>	<p>the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Income Tax Officer, Ward-2, Bhilwara	<p>(a). All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of</p> <p>(i) Bhilwara tehsil comprising of following areas:- left hand side of the Road from Ajmer to Bhilwara and from Ajmer Tiraha to Kota Road through Sanganeri Gate of Bhilwara Tehsil. (The area includes Subhash Nagar, Krishi Upaj Mandi, R. K. Colony, R. C. Vyas Colony, Sanjay Colony, Vijay Singh Pathik Nagar etc).</p> <p>(ii). Tehsil Shahpura & Jahazpur of Bhilwara District.</p> <p>(b). All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of</p> <p>(i) Bhilwara tehsil comprising of following areas:- left</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of</p>

		<p>hand side of the Road from Ajmer to Bhilwara and from Ajmer Tiraha to Kota Road through Sanganeri Gate of Bhilwara Tehsil. (The area includes Subhash Nagar, Krishi Upaj Mandi, R. K. Colony, R. C. Vyas Colony, Sanjay Colony, Vijay Singh Pathik Nagar etc).</p> <p>(ii). Tehsil Shahpura & Jahazpur of Bhilwara District.</p>	<p>Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>column (5) whose principal source of income is from "Salary".</p>
	<p>Income Tax Officer, Ward-3, Bhilwara</p>	<p>(a) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of</p> <p>(i) Bhilwara tehsil comprising of following areas:- Right hand side of the Road from Chittorgarh to Bhilwara and from Bhilwara Railway station to main road of Kota through Murli Vilas Road, Rajendra Marg, Nagar Parishad Chouraha, Suchna Kendra, Bada Mandir and Sanganeri Gage. (The area includes Shastri Nagar, Vakil Colony, Kashipuri, Sabun Marg, Sindhu</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding</p>

		<p>Nagar, Nagori Garden, Patch Area, Tilak Nagar etc).</p> <p>(ii). Tehsil Mandalgarh & Kotri of Bhilwara District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of</p> <p>(i) Bhilwara tehsil comprising of following areas:- Right hand side of the Road from Chittorgarh to Bhilwara and from Bhilwara Railway station to main road of Kota through Murli Vilas Road, Rajendra Marg, Nagar Parishad Chouraha, Suchna Kendra, Bada Mandir and Sanganeri Gage. (The area includes Shastri Nagar, Vakil Colony, Kashipuri, Sabun Marg, Sindhu Nagar, Nagori Garden, Patch Area, Tilak Nagar etc).</p> <p>(ii). Tehsil Mandalgarh & Kotri of Bhilwara District.</p>	<p>mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”.</p>
	Income Tax Officer, Ward-4, Bhilwara	<p>(a) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of</p> <p>(i) Bhilwara tehsil comprising of following areas Left hand side of the Road from Chittorgarh to Bhilwara and from Pur Tiraha to Gangapur of Bhilwara Tehsil. (The area includes New Cloth Market, Bapu Nagar,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing</p>

		<p>Azad Nagar, Chandra Shekhar Azad Nagar, Kamla Vihar, Suzuki Enclave, Transport Nagar etc).</p> <p>(ii) Tehsil Raipur & Sahada of Bhilwara District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of</p> <p>(i) Bhilwara tehsil comprising of following areas Left hand side of the Road from Chittorgarh to Bhilwara and from Pur Tiraha to Gangapur of Bhilwara Tehsil. (The area includes New Cloth Market, Bapu Nagar, Azad Nagar, Chandra Shekhar Azad Nagar, Kamla Vihar, Suzuki Enclave, Transport Nagar etc).</p> <p>(ii) Tehsil Raipur & Sahada of Bhilwara District.</p>	<p>deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”</p>
	Income Tax Officer, Ward-5, Bhilwara	<p>(a). All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of</p> <p>(i) Bhilwara tehsil comprising of following areas: Right</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those</p>

		<p>hand side of the Road from Ajmer Tiraha of Bhilwara to Sanganeri Gate through Roadways Bus Stand and left hand side of the road from Railway Station Bhilwara to Sanganeri Gate through Murli Villas Road, Rajendra Marg, Nagar Parishad Chauraha, Goal Pyau Chauraha, Suchna Kendra and Bada Mandir. (The area includes one side of Rajendra Marg, L.N.T. Road, Bazar No. 2, Station Road, Bazar No. 3, Azad Chowk, Sirki Mohalla, Bhadada Bagh, Sewa Sadan Road, Manikyana Nagar etc).</p> <p>(ii) Tehsils Mandal and Asind of Bhilwara District.</p> <p>(b). All cases of Addl. CIT/JCIT, Range – Bhilwara falling in the territory of</p> <p>(i) Bhilwara tehsil comprising of following areas: Right hand side of the Road from Ajmer Tiraha of Bhilwara to Sanganeri Gate through Roadways Bus Stand and left hand side of the road from Railway Station Bhilwara to Sanganeri Gate through Murli Villas Road, Rajendra Marg, Nagar Parishad Chauraha, Goal Pyau Chauraha, Suchna Kendra and Bada Mandir. (The area includes one side of Rajendra Marg, L.N.T. Road, Bazar No. 2, Station Road, Bazar No. 3, Azad Chowk,</p>	<p>residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”</p>
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		Sirki Mohalla, Bhadada Bagh, Sewa Sadan Road, Manikya Nagar etc). (ii) Tehsils Mandal and Asind of Bhilwara District.		
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PRINCIPAL CCIT JAIPUR Region

PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B , Statue Circle, Jaipur				
Pr. CIT Charge:CIT BIKANER				
City : Jaipur				
Range (Designation of JCIT/Addl. CIT & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number)	AO Wise Jurisdiction		
		Territorial Areas	Persons or classes of persons	Cases or classes of cases
Additional Commissioner/ Joint Commissioner of Income Tax, Range-1, Bikaner		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Bikaner, falling in following territory:- (a) 1. Following areas in Bikaner Tehsil-</p> <p>(i) Wool Mandi, Fruit and Sabji Mandi, Jassusar Gate, Vaid Magha Ram Colony, Daga Chowk, Songiri Well, Bhaiya Well, Narsingh Well, Gajner Road (Head Post Office to Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Kamla Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi.</p> <p>(ii). Rani Bazar Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Gangashahar Road, Sukhlecha Katla, Satta Bazar, Labhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

		<p>Ki Pirole, Bachhavaton Ka Mohalla, Sethia Mohalla, Golchha Mohalla, Jail Road, Gujoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk.</p> <p>(iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Damani Chowk.</p> <p>(iv) Ambedkar Circle, Modern Market, Hospital Road, Sadulganj, Sadul Colony, Panchshati Circle, Samta Nagar, New Annaj Mandi.</p> <p>2. Nokha, Kolayat, Dungargarh, Loonkaransar, Khajuwala Tehsils of Bikaner district.</p> <p>(b) i) Individuals whose first name starts with alphabet "A" to "O" and posted or residing in the district of Bikaner. ii) All Individuals of Nokha Tehsil of Bikaner District.</p>	<p>mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-1, Bikaner	(a) All persons in the jurisdiction of Joint/Addl. Commissioner of Income Tax, Range-1, Bikaner, falling in following territory:- A. Following areas in Bikaner Tehsil-	(a) Persons other than companies deriving income from sources other than income from business or profession and	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having

		<p>(i) Wool Mandi, Fruit and Sabji Mandi, Jassusar Gate, Vaid Magha Ram Colony, Daga Chowk, Songiri Well, Bhaiya Well, Narsingh Well, Gajner Road (Head Post Office to Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Kamla Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi.</p> <p>(ii). Rani Bazar Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Gangashahar Road, Sukhlecha Katla, Satta Bazar, Labhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Mohalla, Sethia Mohalla, Golchha Mohalla, Jail Road, Gujoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk.</p> <p>(iii). Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Damani Chowk.</p>	<p>residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
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		<p>(iv) Ambedkar Circle, Modern Market, Hospital Road, Sadulganj, Sadul Colony, Panchshati Circle, Samta Nagar, New Annaj Mandi.</p> <p>B. Nokha, Kolayat, Dungargarh, Loonkaransar, Khajuwala Tehsils of Bikaner district.</p> <p>(b) i) Individuals whose first name starts with alphabet "A" to "O" in the district of Bikaner. ii) All Individuals of Nokha Tehsil of Bikaner District.</p>		
	Income Tax Officer, Ward-1(1), Bikaner	<p>(a) Following cases of Addl. CIT/JCIT, Range -1, Bikaner-</p> <p>i) All cases of Bikaner Tehsil within the territorial area of Wool Mandi, Fruit and Sabji Mandi, Jassusar Gate, Vaid Magha Ram Colony, Daga Chowk, Songiri Well, Bhaiya Well, Narsingh Well, Gajner Road (Head Post Office to Jassusar Gate), KEM Road, Jain Market, Khajanchi Market, Kamla Market, Daiya Street, Station Road, Kote Gate, Zinna Road, Toliasar Bhairuji Gali, Nayashahar, Pabubadi</p> <p>ii) All cases of Dungargarh Tehsil.</p> <p>(b) Individuals in the District of Bikaner except</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from</p>

		Tehsil Nokha	<p>its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	“Salary” whose first name begins with Alphabets ‘A’ or ‘B’ or ‘C’
	Income Tax Officer, Ward-1(2), Bikaner	<p>(a) Following cases of Addl. CIT/JCIT, Range -1, Bikaner-</p> <p>i) All cases of Bikaner Tehsil within the territorial area of Rani Bazar Industrial area, Bikaner City areas of Rani Bazar, Chopra Katla, Gangashahar Road, Sukhlecha Katla, Satta Bazar, Labhuji Ka Katla, Laxminath Ji Ki Ghati, Surana Mohalla, Thanthera Bazar, Mava Patti, Rangri Chowk, Daga Ki Pirole, Bachhavaton Ka Mohalla, Sethia Mohalla, Golchha Mohalla, Jail Road,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of</p>

		<p>Gujjoron Ka Mohalla, Chabbili Ghati, Sunaronon Ka Mohalla, B/h City Kotwali, Rampuria Street, Kansara Bazar, Kochoron Ka Chowk.</p> <p>ii) All cases of Loonkaransar Tehsil.</p> <p>(b) Individuals in the District of Bikaner except Tehsil Nokha</p>	<p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets 'D' or 'E' or 'F' or 'G' or 'H'</p>
	Income Tax Officer, Ward-1(3), Bikaner	<p>(a) Following cases of Addl. CIT/JCIT, Range -1, Bikaner-</p> <p>i) All cases of Bikaner Tehsil within the territorial area of Beechwal Industrial Area, Bikaner city areas of Phad Bazar, Saraffa Bazar, Bhujia Bazar, Supari Bazar, Sadar Bazar, Mohta Chowk, Teliwada, Dauji Road, Baidon Ke Chowk, Acharyon</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the</p>

		<p>Ka Mohalla, Begani Mohalla, Bagri Mohalla, Kochron Ka Chowk, Sale Ki, Holi, Damani Chowk.</p> <p>ii) All cases of Kolayat Tehsil</p> <p>(b) Individuals in the District of Bikaner except Tehsil Nokha</p>	<p>place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets "I" or "J" or "K" or "L".</p>
	Income Tax Officer, Ward-1(4), Bikaner	<p>(a) Following cases of Addl. CIT/JCIT, Range -1, Bikaner-</p> <p>i) All cases of Bikaner Tehsil within the territorial area of Bikaner city areas of Ambedkar Circle, Modern Market, Hospital</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p>

		<p>Road, Sadulganj, Sadul Colony, Panchshati Circle, Samta Nagar, New Annaj Mandi and any other part of walled city not covered in Range-1 in the territory of Ward-1(1), 1(2) and 1(3), Bikaner.</p> <p>ii) All cases of Khajuwala Tehsil.</p> <p>(b) Individuals in the District of Bikaner except Tehsil Nokha</p>	<p>column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name starts from alphabet "M" or "N" or "O".</p>
	Income Tax Officer, Ward-Nokha	(a) All cases of Addl. CIT/JCIT, Range -1, Bikaner in the territory of	(e) persons being individuals deriving income	(a) All cases of persons referred to in corresponding

		<p>Nokha Tehsil of Bikaner District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range -1, Bikaner in the territory of Nokha Tehsil of Bikaner District.</p>	<p>from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p> <p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual</p>	<p>entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
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			referred to in item (b) of column (6).	
	Additional Commissioner/ Joint Commissioner of Income Tax, Range-2, Bikaner	<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Bikaner, falling in following territory:-</p> <p>i) Bikaner district other than areas which have been specifically assigned to Range-1, Bikaner.</p> <p>ii) Hanumangarh District.</p> <p>(b) Individuals whose first name starts with alphabet "P" to "Z" having and posted or residing in the district of Bikaner except Nokha tehsil.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-2, Bikaner	(a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-2, Bikaner, falling in following territory:- i) Bikaner district other than areas which have been specifically assigned to Range-1, Bikaner. ii) Hanumangarh District. (b) i) Individuals in the district of Bikaner except Nokha tehsil whose first name starts with alphabet "P" to "Z". ii) Hanumangarh District	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of

			<p>being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
	Income Tax Officer, Ward-2(1), Bikaner	<p>(a) Following cases of Addl. CIT/JCIT, Range -2, Bikaner-</p> <p>i) All cases of Bikaner Tehsil within the territorial area of Karni Industrial area, Gangashahar, Bhinasar, Mukta Prasad Nagar/Colony, Bangla Nagar, MDV Nagar/Colony, Lalgarh, Rampura Basti, Karni Nagar (Lalgarh), Gandhi Nagar, Pratap Basti, Urmul Circle to Nai Raod, Jawahar Nagar, O/s Walled city (Covering Bikaner Tehsil areas including and west to Deshnokh, Barsinghsar, Lalamdesar, Sujasar, Plana, Ambasar, Udaramsar, Swaroopdesar, Meghasar, Kolasar, Bachsar, Sujandesar, Kismidesar, Karmisar, Chakgarbi, Nai, Nalbadi, Nathusar, Kanasar, Shobasar, Meharsar, Badrasar, Jaimalsar)</p> <p>ii) All cases of</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name</p>

		<p>Puggal Tehsil.</p> <p>iii) All the cases of Range-2 Bikaner which are not falling in the jurisdiction of other wards of Range-2 Bikaner.</p> <p>(b) Individuals in the District of Bikaner except Tehsil Nokha</p>	<p>its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>begins with Alphabets "P" or "Q" or "R".</p>
	Income Tax Officer, Ward-2(2), Bikaner	<p>(a) Following cases of Addl. CIT/JCIT, Range -2, Bikaner -</p> <p>i) All cases of Bikaner Tehsil within the territorial area of Khara Industrial Area, O/s Walled city JNV Colony, Kathuria Colony, Vallabh Garden, Patel Nagar, Chanakya Nagar, Shivbadi, Jaipur Road, Surajpura Colony, Gandhi Nagar, Kailashpuri, IGNP Colony, Urmul Nagar, Pawanpuri, Karni Nagar (Pawanpuri) Nagnechi Mandir Area, Indira Colony, Sudershana Nagar and Bikaner Tehsil areas including and east of Bandha, Malasar, Jandusar, Khara, Basi Sahajbardan, Jaganathsar, Sharah</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in</p>

		<p>Kilniya, Udasar, Ridmalsar, Nainon Ka Bas, Jodbir, Ambasar, Sujansar, Gigasar, Napasar, Gadhwala. Any area O/s walled city and of Bikaner Tehsil not covered by above row.</p> <p>ii) All cases of Chhatargarh Tehsil.</p> <p>(b) Individuals in the District of Bikaner except Tehsil Nokha</p>	<p>registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets "S" or "T" or "U" or "V" or "W" or "X" or "Y" or "Z".</p>
	<p>Income Tax Officer, Ward-1, Hanumangarh</p>	<p>(a) Following cases of Addl. CIT/JCIT, Range -2, Bikaner-</p> <p>i) All cases within the territorial area of Hanumangarh Junction, Goluwala, Dabli Rathan of Hanumangarh District..</p> <p>ii) All cases of Tibi Tehsil of Hanumangarh District.</p> <p>(b) Individuals in the District of Hanumangarh except Tehsils</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies</p>

		Nohar, Bhadra and Rawatsar	<p>within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name begins with Alphabets "A" to "M"</p>
	Income Tax Officer, Ward-2, Hanumangarh	<p>(a) Following cases of Addl. CIT/JCIT, Range -2, Bikaner-</p> <p>i) All cases within the territorial area of Hanumangarh Town of Hanumangarh District.</p> <p>ii) All cases of Pilibanga and Sangari Tehsil of Hanumangarh</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of</p>

		<p>District.</p> <p>(b) Individuals in the District of Hanumangarh except Tehsils Nohar, Bhadra and Rawatsar</p>	<p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" whose first name starts from alphabet "N" to "Z"</p>
	Income Tax Officer, Ward-Nohar	(b) All cases of Addl. CIT/JCIT, Range -2, Bikaner in the territory of Nohar, Bhadra,	(a) Persons other than companies deriving income from sources other than income from	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c)

		<p>and Rawatsar Tehsils of Hanunangarh District.</p> <p>(a) All cases of Addl. CIT/JCIT, Range -2, Bikaner in the territory of Nohar, Bhadra, and Rawatsar Tehsils of Hanunangarh District.</p>	<p>business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of</p>	<p>of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
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			column (4).	
Additional Commissioner/ Joint Commissioner of Income Tax, Range- Sriganganagar		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Bikaner, falling in the District of Sri-Ganganagar.</p> <p>(b) In the District of Sriganganagar.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-Sriganganagar	(a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-Sriganganagar, falling in the District of Sri-Ganganagar. (b) In the district of Sriganganagar.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) of having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) of having income/loss greater than or equal to Rs. 15 lakhs (c) all cases of persons referred to in

			<p>item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
	Income Tax Officer, Ward-1, Sriganganagar	<p>(a) Following cases of Addl. CIT/JCIT, Range - Sri Ganganagar-</p> <p>i) All cases of Sri Ganganagar Tehsil within the territorial area of New Grain Market, Udhog Market, New Sabji Mandi, Ridhi Sidhi Enclave - I & II, New Cloth Market, and areas (other than those mentioned elsewhere) situated in northern part of Sri Karanpur - Sadulshahar railway line, Area situated in the right hand side of A-Minor Canal starting from B.R. Ambedkar Govt. College under pass to By Pass Road, Area situated on the right hand side of State Highway - 3 from by Pass Road to Padampur Road, Sri Ganganagar.</p> <p>ii) All cases of Sadulshahar Teshil of Sri Ganganagar.</p> <p>(b) Following cases of Addl. CIT/JCIT, Range - Sri</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

		<p>Ganganagar-</p> <p>i) All cases of Sri Ganganagar Tehsil within the territorial area of New Grain Market, Udhyog Market, New Sabji Mandi, Ridhi Sidhi Enclave – I & II, New Cloth Market, and areas (other than those mentioned elsewhere) situated in northern part of Sri Karanpur – Sadulshahar railway line, Area situated in the right hand side of A-Minor Canal starting from B.R. Ambedkar Govt. College under pass to By Pass Road, Area situated on the right hand side of State Highway – 3 from by Pass Road to Padampur Road, Sri Ganganagar.</p> <p>ii) All cases of Sadulshahar Teshil of Sri Ganganagar.</p>	<p>the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Income Tax Officer, Ward-2, Sriganganagar	<p>(a) Following cases of Addl. CIT/JCIT, Range - Sri Ganganagar-</p> <p>i) All cases of Sri Ganganagar Tehsil within the territorial area of Udhyog Vihar, RIICO, Agrofood Park, General Merchant Wholesale Market, Jawahar Nagar and areas (other than those mentioned elsewhere) situated between A-Minor Canal (starting from B.R. Ambedkar Govt. College under pass to Chak 9-A) to Padampur By Pass and Suratgarh Road starting from Lakkar Mandi Road T point (Lakkar Mandi Road,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c)</p>

		<p>Gaushala Road, Suratgarh Road) to By pass, Area of Sriganganagar tehsil situated between Suratgarh Road and Padampur road starting from Suratgarh By Pass and Padampur By Pass Road.</p> <p>ii) All cases of Sri Karanpur Tehsil of Sri Ganganagar.</p> <p>(b) Following cases of Addl. CIT/JCIT, Range - Sri Ganganagar-</p> <p>i) All cases of Sri Ganganagar Tehsil within the territorial area of Udhyog Vihar, RIICO, Agrofood Park, General Merchant Wholesale Market, Jawahar Nagar and areas (other than those mentioned elsewhere) situated between A-Minor Canal (starting from B.R. Ambedkar Govt. College under pass to Chak 9-A) to Padampur By Pass and Suratgarh Road starting from Lakkar Mandi Road T point (Lakkar Mandi Road, Gaushala Road, Suratgarh Road) to By pass, Area of Sriganganagar tehsil situated between Suratgarh Road and Padampur road starting from Suratgarh By Pass and Padampur By Pass Road.</p> <p>ii) All cases of Sri Karanpur Tehsil of Sri Ganganagar.</p>	<p>item (a) of column (4);</p> <p>(c) persons being registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
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	<p>Income Tax Officer, Ward-3, Sriganaganagar</p>	<p>(a) Following cases of Addl. CIT/JCIT, Range - Sri Ganganagar - i) All persons of Sri Ganganagar Tehsil within the territorial area of Public Park, Patel Market, Pratap Market, Subhash Market and areas (other than those mentioned elsewhere) on right side of Suratgarh Road starting from Lakkar Mandi Road T point, Lakkar Mandi Road, Gaushala Road, Suratgarh Road. ii) All persons of Padampur Teshil of Sri Ganganagar.</p> <p>(b) Following cases of Addl. CIT/JCIT, Range - Sri Ganganagar - i) All persons of Sri Ganganagar Tehsil within the territorial area of Public Park, Patel Market, Pratap Market, Subhash Market and areas (other than those mentioned elsewhere) on right side of Suratgarh Road starting from Lakkar Mandi Road T point, Lakkar Mandi Road, Gaushala Road, Suratgarh Road. ii) All persons of Padampur Teshil of Sri Ganganagar.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p> <p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
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			profession and residing within the territorial area mentioned in item (b) of column (4).	
	Income Tax Officer, Ward-4, Sriganaganagar	<p>(a) All cases of Addl. CIT/JCIT, Range –Sri Ganganagar in the territory of Raisinghnagar and Anoopgarh Tehsils of Sri-Ganganagar District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range –Sri Ganganagar in the territory of Raisinghnagar and Anoopgarh Tehsils of Sri-Ganganagar District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”</p>

			(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Income Tax Officer, Ward-Suratagarh	<p>(a) All cases of Addl. CIT/JCIT, Range – Sri Ganganagar in the territory of Suratgarh, Sri-bijay Nagar and Gharsana Tehsils of Sri Ganganagar District</p> <p>(b) All cases of Addl. CIT/JCIT, Range –Sri Ganganagar in the territory of Suratgarh, Sribijay Nagar and Gharsana Tehsils of Sri Ganganagar District</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”</p>

			<p>column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
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PRINCIPAL CCIT JAIPUR Region

PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B , Statue Circle, Jaipur				
Pr. CIT Charge:CIT KOTA				
City : Jaipur				
Range (Designation of JCIT/Addl. CIT & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number)	AO Wise Jurisdiction		
		Territorial Areas	Persons or classes of persons	Cases or classes of cases
Additional Commissioner/ Joint Commissioner of Income Tax, Range-1, Kota		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Kota, falling in the following territory:-</p> <p>i) Following areas in the Municipal limit of Kota city - Industrial Areas including Small Scale Industrial Area, Indira Gandhi Nagar, Shopping Centre, Gumanpura, Aerodrome Circle, Vallabh Nagar, Vallabh Bari, Udyog Marg, Kansua, Dadabari, Waqf Nagar, Shastri Nagar, Ganesh Talab, Basant Vihar, Keshavpura, Shakti Nagar, Talwandi, Jawahar Nagar, Vigyan Nagar, Dashera ground, R.K. Puram, Shrinathpuram, Vivekanand Nagar, Swami Vivekanand Nagar, Rangbari, Anantpura, Ganesh Nagar and Vinobha Bhawe Nagar, Jhalawar Road(both sides starting from Aerodrum Circle towards Jhalawar, Bhamashah Mandi, New Grain Mandi, New Motor Market, Suraj Nagar, Govind Nagar, Sanjay</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p> <p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>

		<p>Nagar, Garish Nagar, I.L.Colony, Postal Colony, Dakhniya Talab Area, Housing Board Scheme, Mahaveer Nagar-I, Mahaveer Nagar-II, Mahaveer Nagar-III, Mahaveer Nagar Extension, Indra Vihar & Rajeev Gandhi Nagar.</p> <p>ii) Tehsil Ramganjmandi.</p> <p>iii) Jhalawar District.</p> <p>iv) All cases of Principal Commissioner of Income Tax, Kota which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, Kota.</p> <p>(b) Individuals who are employees of Govt. Colleges, other Govt. educational institution, Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota District and posted or residing in the district of Kota.</p>	<p>mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	<p>Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-1, Kota</p>	<p>(a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-1, Kota, falling in the following territory:-</p> <p>i) In the Municipal limit of Kota city - Industrial Areas including Small Scale Industrial Area, Indira Gandhi Nagar, Shopping Centre, Gumanpura, Aerodrome Circle, Vallabh Nagar, Vallabh Bari, Udyog Marg, Kansua, Dadabari, Waqf Nagar, Shastri Nagar, Ganesh Talab,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from Salary and are employees of Govt. Colleges, other Govt. educational institution, Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota having</p>

		<p>Basant Vihar, Keshavpura, Shakti Nagar, Talwandi, Jawahar Nagar, Vigyan Nagar, Dashera ground, R.K. Puram, Shrinathpuram, Vivekanand Nagar, Swami Vivekanand Nagar, Rangbari, Anantpura, Ganesh Nagar and Vinobha Bhawe Nagar, Jhalawar Road(both sides starting from Aerodrum Circle towards Jhalawar, Bhamashah Mandi, New Grain Mandi, New Motor Market, Suraj Nagar, Govind Nagar, Sanjay Nagar, Garish Nagar, I.L.Colony, Postal Colony, Dakhniya Talab Area, Housing Board Scheme, Mahaveer Nagar-I, Mahaveer Nagar-II, Mahaveer Nagar-III, Mahaveer Nagar Extension, Indra Vihar & Rajeev Gandhi Nagar.</p> <p>ii) Tehsil Ramganjmandi. iii) Jhalawar District, iv) All areas of Principal Commissioner of Income Tax, Kota which are not falling in the jurisdiction of other Ranges of Principal Commissioner/ Commissioner of Income Tax, Kota.</p> <p>(b) In the district of Kota.</p>	<p>territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>income/loss greater than or equal to Rs. 15 lakhs</p> <p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p>
	Income Tax Officer, Ward-1(1), Kota	<p>(a) All areas of Addl. CIT/JCIT, Range -1, Kota i) In the</p>	(a) Persons other than companies deriving income	(a) All cases of persons referred to in

	<p>territory of Municipal areas of Kota city :- Industrial Areas including Small Scale Industrial Area, Indira Gandhi Nagar, Shopping Centre, Gumanpura, Aerodrome Circle, Vallabh Nagar, Vallabh Bari,</p> <p>ii) All areas of Range-I, Kota which are not falling in the jurisdiction of other wards of Range-I, Kota.</p> <p>(b) In the district of Kota.</p>	<p>from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial</p>	<p>corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" of employees of Govt. Colleges, other Govt. educational institution, Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota District having salary as their principal source of income and whose first name begins with alphabets "A" to "G".</p>
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			area mentioned in item (b) of column (4).	
	Income Tax Officer, Ward-1(2), Kota	<p>(a) All areas of Addl. CIT/JCIT, Range -1, Kota in the following Municipal areas of Kota city :- Dadabari, Waqf Nagar, Shastri Nagar, Ganesh Talab, Basant Vihar, Keshavpura, Shakti Nagar, Talwandi, Jawahar Nagar, Dashera ground, R.K. Puram, Shrinathpuram, Vivekanand Nagar, Swami Vivekanand Nagar, Rangbari, Anantpura, Ganesh Nagar and Vinobha Bhawe Nagar, Mahaveer Nagar-I, Mahaveer Nagar-II, Mahaveer Nagar-III, Mahaveer Nagar Extension, Indra Vihar, Rajeev Gandhi Nagar & Housing Board Scheme.</p> <p>(b) In the district of Kota.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" of employees of Govt. Colleges, other Govt. educational institution, Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota District having salary as their principal source of income and whose first name begins with alphabets "H" to "L".</p> <p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in</p>

			from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	corresponding entry in item (c) of column (5).
	Income Tax Officer, Ward-1(3), Kota	<p>(a) All areas of Addl. CIT/JCIT, Range -1, Kota</p> <p>i) In the territory of Municipal areas of Kota city comprising areas of Jhalawar Road (both sides starting from Aerodrum Circle towards Jhalawar), Bhamashah Mandi, New Grain Mandi & New Motor Market.</p> <p>ii) Tehsil Ramganj-Mandi.</p> <p>(b) In the district of Kota.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" of employees of Govt. Colleges, other Govt. educational institution, Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota District</p>

			<p>being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>having salary as their principal source of income and whose first name begins with alphabets "M" to "R".</p>
	Income Tax Officer, Ward-1(4), Kota	<p>(a) All areas of Addl. CIT/JCIT, Range -1, Kota in the following territory of Municipal areas of Kota city: Indira Gandhi Nagar, Udyog Nagar, Kansua, Vigyan Nagar, Suraj Nagar, Govind Nagar, Sanjay Nagar, Garish Nagar, I.L.Colony, Postal Colony, Dakhniya Talab Area.</p> <p>(b) In the district of Kota.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" of employees of Govt. Colleges,</p>

			<p>its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>other Govt. educational institution, Govt. Hospital, Govt. Medical Colleges, Govt. Dispensary of Kota District having salary as their principal source of income and whose first name begins with alphabets "S" to "Z".</p>
	Income Tax Officer, Ward-Jhalawar	<p>(a) All areas of Addl. CIT/JCIT, Range -1, Kota in the District of Jhalawar.</p> <p>(b) All areas of Addl. CIT/JCIT, Range -1, Kota in the District of Jhalawar</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in</p>

			<p>registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>item (e) of column (5) whose principal source of income is from "Salary" and whose first name begins with Alphabets "G" or "H"</p>
<p>Additional Commissioner/ Joint Commissioner of Income Tax, Range-2, Kota</p>		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Kota, falling in following territory:- i) Following Municipal areas of Kota city- Old Subzimandi, New Subzimandi including Shri Sai Baba Wholesale Fruit & Vegetable Market, Nayapura, Baran Road, Saraswati Colony, Bajrang Nagar, Gayatri Vihar, Gopal Vihar, Police Line, Kunadi, Khai Road, Ladpura Bazar, Arya Samaj Road, Bahadur Bazar (including New Cloth</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies</p>

		<p>Market), Kaithunipole, Shripura, Jawahar Market, Tippan Ki Chowki, Indra Market, Brijrajpura, Mokhapara, Sarai Ka Isthan, Chouth Mata Bazar (including New Sarrafa Market), Tipta, Ghantaghar, Chandraghata, Retwali, Kishorepura, Rampura, Bhatapara, Bheru Gali, Mohan Talkies Area, Agrasen Market, Shastri Market, Vijay Market, Chhawani, Gordhanpura, Bhimganjmandi, Kota Jn., Rangpur, Railway Colony, Mahatama Gandhi Colony, Mala Road, Baran Road, Borkhera, J.N. Marshal Colony, Kherli Phatak, Old Dhan Mandi.</p> <p>ii) Tehsils – Ladpura, Pipalda, Sangod, Digod of District Kota.</p> <p>iii) Rawatbhata Tehsil, Distt. Chittorgarh.</p> <p>iv) Baran District.</p> <p>(b) i) Individuals posted or residing in the district of Kota other than those who are covered in the jurisdiction of Addl.CIT/JCIT Range-1, Kota.</p> <p>ii) District of Baran</p> <p>iii) Rawatbhata Tehsil of Chittorgarh District</p>	<p>within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
	<p>Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-2, Kota</p>	<p>(a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-2, Kota, falling in following territory:-</p> <p>i) Municipal areas of Kota city- Old Subzimandi, New Subzimandi including Shri Sai Baba Wholesale Fruit &</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate</p>

		<p>Vegetable Market, Nayapura, Baran Road, Saraswati Colony, Bajrang Nagar, Gayatri Vihar, Gopal Vihar, Police Line, Kunadi, Khai Road, Ladpura Bazar, Arya Samaj Road, Bahadur Bazar (including New Cloth Market), Kaithunipole, Shripura, Jawahar Market, Tippan Ki Chowki, Indra Market, Brijrajpura, Mokhapara, Sarai Ka Isthana, Chouth Mata Bazar (including New Sarrafa Market), Tipta, Ghantaghar, Chandraghata, Retwali, Kishorepura, Rampura, Bhatapara, Bheru Gali, Mohan Talkies Area, Agrasen Market, Shastri Market, Vijay Market, Chhawani, Gordhanpura, Bhimganjmandi, Kota Jn., Rangpur, Railway Colony, Mahatama Gandhi Colony, Mala Road, Baran Road, Borkhera, J.N. Marshal Colony, Kherli Phatak, Old Dhan Mandi.</p> <p>ii) Tehsils – Ladpura, Pipalda, Sangod, Digod of District Kota.</p> <p>iii) Rawatbhata Tehsil of District Chittorgarh.</p> <p>iv) Baran District.</p> <p>(b) In the district of Kota..</p>	<p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary” and the jurisdiction of which is not specifically assigned to Addl./Joint CIT, Range-1, Kota having income/loss greater than or equal to Rs. 15 lakhs</p>
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	Income Tax Officer, Ward-2(1), Kota	<p>1. All areas of Addl. CIT/JCIT, Range -2, Kota in the territory of Municipal limits of Kota city comprising areas of Nayapura, Khai Road, Ladpura Bazar, Arya Samaj Road, Old Subjmandi, Agrasen Market, Old Dhan Mandi, Kota Jn. Ranpur, Railway Colony, Mala Road, J.N. Marshal Colony, Kherli Phatak, Bhimganjmandi, Saraswati Colony, Bajrang Nagar, Gayatri Vihar, Gopal Vihar, Police Line.</p> <p>ii) All areas of Range-2, Kota which are not falling in the jurisdiction of other wards of Range-2, Kota.</p> <p>(b) In the district of Kota.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and the jurisdiction of which is not specifically assigned to Addl./Joint CIT, Range-1, Kota and whose first name starts from alphabet "A" to "H".</p> <p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>

			income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Income Tax Officer, Ward-2(2), Kota	<p>(a) All areas of Addl. CIT/JCIT, Range -2, Kota in the territory of Municipal areas of Kota city comprising areas of Bahadur Bazar (including New Cloth Market), Mokhapara, Bheru Gali, Rampura, Bhatapara, Shastri Market, Vijay Market, Chhawani, Gordhanpura, Kaithunipole, Tippan Ki Chowki, Chandraghata, Retwali, Sarai Ka Isthana, Tipta, Ghantaghar.</p> <p>(b) In the district of Kota.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and the jurisdiction of which is not specifically assigned to Addl./Joint CIT, Range-1, Kota and whose first name starts</p>

			<p>item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>from alphabet "I" to "M".</p>
	<p>Income Tax Officer, Ward-2(3), Kota</p>	<p>(a) All areas of Addl. CIT/JCIT, Range -2, Kota in the territory of Municipal areas of Kota city comprising areas of Chouth Mata Bazar (including New Sarrafa Market), Indra Market, Shripura, Kishorepura, Brijrajpura, Jawahar Market, Mohan Talkies Area, New Subjimandi including Shri Sai Baba Wholesale Fruit & Vegetable Market, Kunadi.</p> <p>(b) In the district of Kota.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" and the jurisdiction of which is not</p>

			<p>the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>specifically assigned to Addl./Joint CIT, Range-1, Kota and whose first name starts from alphabet "N" to "R".</p>
	Income Tax Officer, Ward-2(4), Kota	<p>(a) All areas of Addl. CIT/JCIT, Range -2, Kota</p> <p>i) In the territory of Municipal areas of Kota city comprising areas of Baran Road, Borkhera, Mahatama Gandhi Colony.</p> <p>ii) Tehsils Ladpura, Digod & Pipalda, Sangod, Kanwas of District Kota and Rawatbhata Tehsil of District Chittorgarh.</p> <p>(b) In the district of Kota.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of</p>

			<p>Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>column (5) whose principal source of income is from "Salary" and the jurisdiction of which is not specifically assigned to Addl./Joint CIT, Range-1, Kota and whose first name starts from alphabet "S" to "Z".</p>
	Income Tax Officer, Ward-Baran	<p>(a) All areas of Addl. CIT/JCIT, Range -2, Kota in the District of Baran.</p> <p>(b) All areas of Addl. CIT/JCIT, Range -2, Kota in the District of Baran.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding</p>

			<p>mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
	<p>Additional Commissioner/ Joint Commissioner of Income Tax, Range-Sawai Madhopur</p>	<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Kota, falling in Districts of Swai-Madhopur, Karauli and Bundi.</p> <p>(b) In the Districts of Swai-Madhopur, Karauli and Bundi.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals</p>

			<p>deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-Sawai Madhopur	(a) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax Range Sawai Madhopur, falling in District of	(a) Persons other than companies deriving income from sources other than income from business or profession and	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having

		<p>Swai-Madhopur, Karauli and Bundi.</p> <p>(b) All areas in the jurisdiction of Addl./Joint Commissioner of Income Tax Range Sawai Madhopur, falling in District of Swai-Madhopur, Karauli and Bundi.</p>	<p>residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
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	<p>Income Tax Officer, Ward-1, Sawai Madhopur</p>	<p>(a) All areas of Addl. CIT/JCIT, Range –Sawai-Madhopur in the following territory: i) Tehsil Sawai Madhopur and Tehsil Chouth ka Barwara of Sawai-Madhopur District. ii) All the areas of Range-Sawai Madhopur which are not falling in the jurisdiction of other wards of Range-Sawai Madhopur</p> <p>(b) All areas of Addl. CIT/JCIT, Range –Sawai-Madhopur in the following territory: i) Tehsil Sawai Madhopur and Tehsil Chouth ka Barwara of Sawai-Madhopur District. ii) All the areas of Range-Sawai Madhopur which are not falling in the jurisdiction of other wards of Range-Sawai Madhopur</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”.</p>
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			profession and residing within the territorial area mentioned in item (b) of column (4).	
	Income Tax Officer, Ward-2, Sawai Madhopur	<p>(a). All areas of Addl. CIT/JCIT, Range –Swai-Madhopur in the territory: Tehsil Gangapur City and Tehsil Wazirpur of Sawai Madhopur District.</p> <p>(b) All areas of Addl. CIT/JCIT, Range –Swai-Madhopur in the territory: Tehsil Gangapur City and Tehsil Wazirpur of Sawai Madhopur District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”.</p>

			(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Income Tax Officer, Ward-3, Sawai Madhopur	<p>(a) All areas of Addl. CIT/JCIT, Range –Swai-Madhampur in the territory: Tehsils Khandar, Bonli, Bamanwas & Malarana Doonger of Sawai Madhopur District.</p> <p>(b) All areas of Addl. CIT/JCIT, Range –Swai-Madhampur in the territory: Tehsils Khandar, Bonli, Bamanwas & Malarana Doonger of Sawai Madhopur District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary”</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”.</p>

			<p>column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Income Tax Officer, Ward-Bundi	<p>(a) All areas of Addl. CIT/JCIT, Range -1, Kota in the District of Bundi.</p> <p>(b) All areas of Addl. CIT/JCIT, Range -1, Kota in the District of Bundi.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act,</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of</p>

			<p>1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	income is from "Salary"
	Income Tax Officer, Ward-Karauli	<p>(a) All areas of Addl. CIT/JCIT, Range – Sawai-Madhopur in the District of Karauli</p> <p>(b) All areas of Addl. CIT/JCIT, Range – Sawai-Madhopur in the District of Karauli</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>

			<p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

PRINCIPAL CCIT JAIPUR Region

PCCIT, Rajasthan, Jaipur 0141-2385301, N.C.R.B , Statue Circle, Jaipur				
Pr. CIT Charge:CIT UDAIPUR				
City : Jaipur				
Range (Designation of JCIT/Addl. CIT & Landline Number	Ward/Circle (Designation of ITO/AC/DC & his office Address & Landline Number)	AO Wise Jurisdiction		
		Territorial Areas	Persons or classes of persons	Cases or classes of cases
Additional Commissioner/ Joint Commissioner of Income Tax, Range-1, Udaipur		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Udaipur, falling in following territory:-</p> <p>1- The following area of Municipal Corporation of Udaipur city & Girwa Tehsil:</p> <p>i) Right-hand side area of the main road starting from Chetak Circle to Court Chouraha to Shastri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha and right hand side area of N.H. 76 starting from Pratap Nagar chouraha upto the limit of Girwa Tehsil.</p> <p>ii) Left hand side area of the main road starting from Chetak Circle to Swaroop Sagar to Fateh Mata to Badi Road up to the limit of Girwa Tehsil.</p> <p>2. Salumber, Vallabhnagar, Bhinder, Lasadiya,</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p> <p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

		<p>Gogunda, Kotra, Jhadol, Kherwara, Rishabhdev and Sarada Tehsils of Udaipur District.</p> <p>3. Dungarpur District.</p> <p>4. All cases of Principal Commissioner of Income Tax, Udaipur which are not falling in the jurisdiction of other Ranges of Principal Commissioner of Income Tax, Udaipur.</p> <p>(b) Area mentioned in (a) above.</p>	<p>item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	
	<p>Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-1, Udaipur</p>	<p>(a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-1, Udaipur, falling in following territory:-</p> <p>The area of Municipal Corporation of Udaipur city & Girwa Tehsil:</p> <p>i) Right-hand side area of the main road starting from Chetak Circle to Court Chouraha to Shastri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha and right hand side area of N.H. 76 starting from Pratap Nagar Chouraha upto the limit of Girwa Tehsil.</p> <p>ii) Left hand side area of the main road starting from Chetak</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or</p>

		<p>Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road up to the limit of Girwa Tehsil.</p> <p>iii) Salumber, Vallabhnagar, Bhinder, Lasadiya, Gogunda, Kotra, Jhadol, Kherwara, Rishabhdev and Sarada Tehsils of Udaipur District.</p> <p>iv) Dungarpur District.</p> <p>v) All cases of Principal Commissioner of Income Tax, Udaipur which are not falling in the jurisdiction of other Ranges of Principal Commissioner/ Commissioner of Income Tax, Udaipur.</p> <p>(b) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-1, Udaipur, falling in following territory:-</p> <p>The area of Municipal Corporation of Udaipur city & Girwa Tehsil:</p> <p>i) Right-hand side area of the main road starting from Chetak Circle to Court Chouraha to Shastri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha and right hand side area of N.H. 76 starting from Pratap Nagar Chouraha upto the limit of Girwa Tehsil.</p>	<p>the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
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		<p>ii) Left hand side area of the main road starting from Chetak Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road up to the limit of Girwa Tehsil.</p> <p>iii) Salumber, Vallabhnagar, Bhinder, Lasadiya, Gogunda, Kotra, Jhadol, Kherwara, Rishabhdev and Sarada Tehsils of Udaipur District.</p> <p>iv) Dungarpur District.</p> <p>v) All cases of Principal Commissioner of Income Tax, Udaipur which are not falling in the jurisdiction of other Ranges of Principal Commissioner/ Commissioner of Income Tax, Udaipur.</p>		
	Income Tax Officer, Ward-1(1), Udaipur	<p>(a) All cases of Addl. CIT/JCIT, Range -1, Udaipur in the following areas of Municipal Corporation of Udaipur city & Girwa Tehsil-</p> <p>i) The area between Right-hand side of the main road starting from Court Chouraha to Shastri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha and right hand side area of N.H. 76 starting from Pratap Nagar chouraha upto the limit of Girwa Tehsil</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary".</p> <p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of</p>

		<p>and Left hand side of the main road starting from Court Choraha to Delhi gate to town hall to Surajpole to Udaipole to Railway Station to Patel Circle to Paras Chouraha to Goverdhanvilas to Balicha and upto the limit of Girwa Tehsil. The aforesaid jurisdiction will broadly include following main areas: Shakti Nagar, Lodha Complex, Link Road, Panchratna Market, Toran Baori, Mewar Motor Link Road, Durga Nursery Road, Sikh Colony, Kumahro-ka-Bhatta, Subhash Nagar, Sevashram Choraha, B.N. College Road, All sectors of Hiran Magri, Krishi Upaj Mandi, Sabji Mandi, Central Area, Tekri, Gariyawas, Mali Colony, Panerio-ki-Madri, Savina, Titardi, Madri Industrial Area, Pratap Nagar Industrial Area (Right Side of N.H. 76), Kaladwas, Dhol ki Pati, Kanpur.</p> <p>ii) All cases of Range-1, Udiapur which are not falling in the jurisdiction of other wards of Range-1, Udiapur.</p> <p>(b) All cases of Addl. CIT/JCIT, Range -1, Udaipur in the following areas of Municipal Corporation of Udaipur city & Girwa Tehsil-</p> <p>i) The area between Right-hand side of the main road</p>	<p>territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>
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		<p>starting from Court Chouraha to Shastri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha and right hand side area of N.H. 76 starting from Pratap Nagar chouraha upto the limit of Girwa Tehsil and Left hand side of the main road starting from Court Choraha to Delhi gate to town hall to Surajpole to Udaipole to Railway Station to Patel Circle to Paras Chouraha to Goverdhanvilas to Balicha and upto the limit of Girwa Tehsil. The aforesaid jurisdiction will broadly include following main areas: Shakti Nagar, Lodha Complex, Link Road, Panchratna Market, Toran Baori, Mewar Motor Link Road, Durga Nursery Road, Sikh Colony, Kumahro-ka-Bhatta, Subhash Nagar, Sevashram Choraha, B.N. College Road, All sectors of Hiran Magri, Krishi Upaj Mandi, Sabji Mandi, Central Area, Tekri, Gariyawas, Mali Colony, Panerio-ki-Madri, Savina, Titardi, Madri Industrial Area, Pratap Nagar Industrial Area (Right Side of N.H. 76), Kaladwas, Dhol ki Pati, Kanpur.</p> <p>ii) All cases of Range-1, Udiapur which are not falling in the jurisdiction of other wards of</p>		
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		Range-1, Udiapur.		
	Income Tax Officer, Ward-1(2), Udaipur	<p>(a) All cases of Addl. CIT/JCIT, Range -1, Udaipur in the following areas of Municipal Corporation of Udaipur city and Girwa Tehsil:- Old City area within erstwhile Parkota i.e. Inside area of Delhi Gate, Suraj Pole, Udaipole, Kishan Pole, Chand Pole and Hathi Pole.</p> <p>The aforesaid jurisdiction will broadly include following main areas: Dhan Mandi, Lakhara chowk, Jhiniret, Mukherji Chowk, Sindhi Bazar, Mandi-ki-Nal, Bada Bazar, Jadion ki Oal, Rao Ji Ka Hatta, Maldas Street, Moti Chohatta, Ghanta Ghar, Jagdish Chowk, City Palace, Amal-ka-Kanta, Sarvaritu Vilas, Shivaji Nagar, Khanji Peer, RMV Road, Bhatiyani Chohatta, Kalaji Goraji, Basti Ram Ji Ki Bari, Bohrawadi.</p> <p>(b) All cases of Addl. CIT/JCIT, Range -1, Udaipur in the following areas of Municipal Corporation of Udaipur city and Girwa Tehsil:- Old City area within erstwhile Parkota i.e. Inside area of Delhi Gate, Suraj Pole, Udaipole, Kishan</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary".</p>

		<p>Pole, Chand Pole and Hathi Pole.</p> <p>The aforesaid jurisdiction will broadly include following main areas: Dhan Mandi, Lakhara chowk, Jhiniret, Mukherji Chowk, Sindhi Bazar, Mandi-ki-Nal, Bada Bazar, Jadion ki Oal, Rao Ji Ka Hatta, Maldas Street, Moti Chohatta, Ghanta Ghar, Jagdish Chowk, City Palace, Amal-ka-Kanta, Sarvaritu Vilas, Shivaji Nagar, Khanji Peer, RMV Road, Bhatiyani Chohatta, Kalaji Goraji, Basti Ram Ji Ki Bari, Bohrawadi.</p>	<p>income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	<p>Income Tax Officer, Ward-1(3), Udaipur</p>	<p>(a) All cases of Addl. CIT/JCIT, Range -1, Udaipur i) in the following areas of Municipal Corporation of Udaipur city and Girwa Tehsil:- The area between :</p> <p>A. Right-hand side of the main road starting from Chetak Circle to court Chouraha to Delhi Gate to Town Hall Road to Suraj Pole to Udai Pole to Railway Station to Patel Circle to Paras Chorya to Goverdhan Vilas to Balicha and upto the limit of Girwa Tehsil. and</p> <p>B. Left hand side area of the main road starting from Chetak Circle to Swaroop Sagar to Fateh Sagar</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons</p>

		<p>to Neemach Mata to Badi Road upto limit of Girwa Tehsil. (Other than old city are i.e. inside PARKOTA area which is covered in Ward-1(2), Udaipur).</p> <p>The aforesaid jurisdiction will broadly include following main areas: Outside Delhigate, Outside Surajpole, Outside Udaipole, Outside Kishanpole, Outside Chand Pole, Outside Hathi Pole, Loha Bazar, Chamanpura, Chetak Marg, Ashwini Bazar, Bapu Bazar, Nehru Bazar, Ambavgarh, Alkapuri, Ambamata Scheme, Teachers Colony, Charak Marg, Mulla Talai, Haridasji-Ki-Magri, Sajjan Nagar, Rata Kheta, Harsh Nagar, Rampura Chouraha, Sisarama.</p> <p>ii) Kherwada, Rishabdev & Sarada Tehsils of Udaipur District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range -1, Udaipur i) in the following areas of Municipal Corporation of Udaipur city and Girwa Tehsil:- The area between : A. Right-hand side of the main road starting from Chetak Circle to court Chouraha to Delhi Gate to Town Hall Road to Suraj Pole to Udai Pole to Railway Station to Patel Circle to Paras Chorya to Goverdhan Vilas to Balicha and upto the limit of Girwa Tehsil.</p>	<p>companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>referred to in item (e) of column (5) whose principal source of income is from "Salary".</p>
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		<p>and B. Left hand side area of the main road starting from Chetak Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road upto limit of Girwa Tehsil. (Other than old city are i.e. inside PARKOTA area which is covered in Ward-1(2), Udaipur).</p> <p>The aforesaid jurisdiction will broadly include following main areas: Outside Delhigate, Outside Surajpole, Outside Udaipole, Outside Kishanpole, Outside Chand Pole, Outside Hathi Pole, Loha Bazar, Chamanpura, Chetak Marg, Ashwini Bazar, Bapu Bazar, Nehru Bazar, Ambavgarh, Alkapuri, Ambamata Scheme, Teachers Colony, Charak Marg, Mulla Talai, Haridasji-Ki-Magri, Sajjan Nagar, Rata Kheta, Harsh Nagar, Rampura Chouraha, Sisarama.</p> <p>ii) Kherwada, Rishabdev & Sarada Tehsils of Udaipur District.</p>		
	Income Tax Officer, Ward-1(4), Udaipur	<p>(a) All cases of Addl. CIT/JCIT, Range -1, Udaipur in Territorial area of Salumber, Vallabh Nagar, Bhinder, Lasadiya, Gogunda, Jhadol & Kotda Tehsils of Udaipur District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range -1,</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing</p>

		<p>Udaipur in Territorial area of Salumber, Vallabhnagar, Bhinder, Lasadiya, Gogunda, Jhadol & Kotda Tehsils of Udaipur District.</p>	<p>than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
	Income Tax Officer, Ward-Dungarpur	(a) All cases of Addl. CIT/JCIT, Range -1, Udaipur in the District of Dungarpur.	(a) Persons other than companies deriving income from sources other than income from business or	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5)

		<p>(b) All cases of Addl. CIT/JCIT, Range -1, Udaipur in the District of Dungarpur.</p>	<p>profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
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<p>Additional Commissioner/ Joint Commissioner of Income Tax, Range-2, Udaipur</p>		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Udaipur, falling in following territory:- 1- The following area of Municipal Corporation of Udaipur city & Girwa Tehsil: a) Left-hands side area starting from Chetak Circle to Court Chouraha to Shashtri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha to the limit of Girwa Tehsil (left-hand side area of NH-76) b) Right hand side area starting from Chetak Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road up to the limit of Girwa Tehsil 2. Mavli and Badgaon Tehsils of Udaipur District. 3. Rajsamand District. (b) Area mentioned in (a) above.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income from sources other than income from</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
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			business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-2, Udaipur	<p>(a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-2. Udaipur, falling in following territory:-</p> <p>1-The following area of Municipal Corporation of Udaipur city & Girwa Tehsil:</p> <p>i) Left-hands side area starting from Chetak Circle to Court Chouraha to Shashtri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha to the limit of Girwa Tehsil (left-hand side area of NH-76)</p> <p>ii) Right hand side area starting from Chetak Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road up to the limit of Girwa Tehsil</p> <p>2. Mavli and Badgaon Tehsils of Udaipur District.</p> <p>3. Rajsamand District.</p> <p>(b) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-2. Udaipur, falling in following territory:-</p> <p>1-The following area of Municipal</p>	<p>(a) Persons other than companies deriving income from sources other than business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in item (e) of</p>

		<p>Corporation of Udaipur city & Girwa Tehsil:</p> <p>i) Left-hand side area starting from Chetak Circle to Court Chouraha to Shashtri Circle to Ayad Puliya to Thokar Chouraha to Partap Nagar Chouraha to the limit of Girwa Tehsil (left-hand side area of NH-76)</p> <p>ii) Right hand side area starting from Chetak Circle to Swaroop Sagar to Fateh Sagar to Neemach Mata to Badi Road up to the limit of Girwa Tehsil</p> <p>2. Mavli and Badgaon Tehsils of Udaipur District.</p> <p>3. Rajsamand District.</p>	<p>column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
	Income Tax Officer, Ward-2(1), Udaipur	<p>(a) All cases of Addl. CIT/JCIT, Range -2, Udaipur in the following areas-</p> <p>1. Municipal Corporation of Udaipur city and Girwa Tehsil:-</p> <p>i) Left-hand side of the main road starting from Chetak Circle to Court Chouraha to Shastri Circle to Ayad Pulia to Thokar Chouraha and left hand side area of N.H. 76 starting from Pratap Nagar Chouraha upto the limit of Girwa Tehsil.</p> <p>ii) Right hand side of the main road starting from</p>	<p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p> <p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>

		<p>Chetak Circle to Sukhadia Circle to Fatehpura Chouraha to Pulla to R.K. Circle to Sukher to Amberi and upto limit of Girva Tehsil on NH-8.</p> <p>The aforesaid jurisdiction will broadly include following main areas:</p> <p>Hospital Road (opp. Hospital), Madhuban, Sardarpura, Alipura, Krishanpura, Residency Road, Bhattji-ki-bari, Bhupalpura, Ashoknagar, University Road, North Ayed, North Sunderwas, Keshav Nagar, 100Ft. Road, New Bhopalpura, Pulla, Bhuwana, Shobhagpura, Chitrakoot Nagar.</p> <p>2. All cases of Range-2, Udiapur which are not falling in the jurisdiction of other wards of Range-2, Udaipur</p> <p>(b) All cases of Addl. CIT/JCIT, Range -2, Udaipur in the following areas-</p> <p>1. Municipal Corporation of Udaipur city and Girwa Tehsil:-</p> <p>i) Left-hand side of the main road starting from Chetak Circle to Court Chouraha to Shastri Circle to Ayad Pulia to Thokar Chouraha</p>	<p>in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary".</p>
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		<p>and left hand side area of N.H. 76 starting from Pratap Nagar Chouraha upto the limit of Girwa Tehsil.</p> <p>ii) Right hand side of the main road starting from Chetak Circle to Sukhadia Circle to Fatehpura Chouraha to Pulla to R.K. Circle to Sukher to Amberi and upto limit of Girva Tehsil on NH-8.</p> <p>The aforesaid jurisdiction will broadly include following main areas:</p> <p>Hospital Road (opp. Hospital), Madhuban, Sardarpura, Alipura, Krishanpura, Residency Road, Bhattji-ki-bari, Bhupalpura, Ashoknagar, University Road, North Ayed, North Sunderwas, Keshav Nagar, 100Ft. Road, New Bhopalpura, Pulla, Bhuwana, Shobhagpura, Chitrakoot Nagar.</p> <p>2. All cases of Range-2, Udiapur which are not falling in the jurisdiction of other wards of Range-2, Udaipur.</p>		
	Income Tax Officer, Ward-2(2), Udaipur	<p>(a) All cases of Addl. CIT/JCIT, Range -2, Udaipur</p> <p>1. In the following areas of Municipal Corporation of</p>	(a) Persons other than companies deriving income from sources other than income from	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c)

		<p>Udaipur city and Girwa Tehsil:-</p> <p>i) Right-hand side of the main road starting from Chetak Circle to Swaroop Sgar to Fatehsagar to Neemach Mata to Badi road limit of Girva Tehsil.</p> <p>ii) Left hand side of the main road starting from Chetak Circle to Sukhadia Circle to Fatehpura Chouraha to Pulla to R.K. Circle to Sukher to Amberi and upto limit of Girva Tehsil on NH-8.</p> <p>The aforesaid jurisdiction will broadly include following main areas:</p> <p>Chetak Bus Stand, Bhandari Darshak Mandap, Railway Colony, Panchwati, Daitya Magri, Moti Magri UIT office Area, New Fatehpura, Saheli Nagar, Polo Ground, Dewali Neemach Mata Scheme, Fatehpura Chouraha, Old Fatehpura, Kharol Colony Ahinsapuri, New Ahinsapuri, Panchratna complex, Shantivan Navratna Complex, New Navratna Complex, Bedla Road, Bedla.</p> <p>2. Badgaon Tehsil of Udaipur District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range -2, Udaipur</p>	<p>business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of</p>	<p>of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary".</p>
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		<p>1. In the following areas of Municipal Corporation of Udaipur city and Girwa Tehsil:-</p> <p>i) Right-hand side of the main road starting from Chetak Circle to Swaroop Sgar to Fatehsagar to Neemach Mata to Badi road limit of Girva Tehsil.</p> <p>ii) Left hand side of the main road starting from Chetak Circle to Sukhadia Circle to Fatehpura Chouraha to Pulla to R.K. Circle to Sukher to Amberi and upto limit of Girva Tehsil on NH-8.</p> <p>The aforesaid jurisdiction will broadly include following main areas:</p> <p>Chetak Bus Stand, Bhandari Darshak Mandap, Railway Colony, Panchwati, Daitya Magri, Moti Magri UIT office Area, New Fatehpura, Saheli Nagar, Polo Ground, Dewali Neemach Mata Scheme, Fatehpura Chouraha, Old Fatehpura, Kharol Colony Ahinsapuri, New Ahinsapuri, Panchratna complex, Shantivan Navratna Complex, New Navratna Complex, Bedla Road, Bedla.</p> <p>2. Badgaon Tehsil of Udaipur District.</p>	column (4).	
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	Income Tax Officer, Ward-2(3), Udaipur	<p>(a) All cases of Addl. CIT/JCIT, Range -2, Udaipur</p> <p>i) In the following areas of Municipal Corporation of Udaipur city and Girwa Tehsil:- Right-hand side area starting from Pratap Nagar Circle (N.H. 8) to RTO Office (New) to Bhairav Garh Resort. Left-hand side area starting from Pratap Nagar Circle (N.H. 8) to Debari to the starting limit of Vallabh Nagar Tehsil on N.H. 76. The aforesaid jurisdiction will broadly include following main areas: UIT Colony, Sindhi Colony, Meera Nagar, Roop Nagar, Maharana Pratap Khel Gaon, Dthinkli Talab, Dheekli, Rebarion Ka Gurha, Braham Puri, Nakoda Puram.</p> <p>ii) Mavli Tehsil of Udaipur District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range -2, Udaipur</p> <p>i) In the following areas of Municipal Corporation of Udaipur city and Girwa Tehsil:- Right-hand side area starting from Pratap Nagar Circle (N.H. 8) to RTO Office (New) to Bhairav Garh Resort. Left-hand side area starting from</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary".</p>

		<p>Pratap Nagar Circle (N.H. 8) to Debari to the starting limit of Vallabh Nagar Tehsil on N.H. 76. The aforesaid jurisdiction will broadly include following main areas: UIT Colony, Sindhi Colony, Meera Nagar, Roop Nagar, Maharana Pratap Khel Gaon, Dthinkli Talab, Dheekli, Rebarion Ka Gurha, Braham Puri, Nakoda Puram. ii) Mavli Tehsil of Udaipur District.</p>	<p>business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	<p>Income Tax Officer, Ward-1 Rajsamand</p>	<p>(a) All cases of Addl. CIT/JCIT, Range -2, Udaipur in Rajsamand, Deogarh, Bhim and Railmagra Tehsils of Rajsamand District. (b) All cases of Addl. CIT/JCIT, Range -2, Udaipur in Rajsamand, Deogarh, Bhim and Railmagra Tehsils of Rajsamand District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act,</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary" (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from</p>

			<p>1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	"Salary"
	Income Tax Officer, Ward-2 Rajsamand	<p>(a) All cases of Addl. CIT/JCIT, Range -2, Udaipur in Nathdwara, Amet, Kumbhalgarh Tehsils of Rajsamand District.</p> <p>(b) All cases of Addl. CIT/JCIT, Range -2, Udaipur in Nathdwara, Amet, Kumbhalgarh Tehsils of Rajsamand District.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p>

			<p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
<p>Additional Commissioner/ Joint Commissioner of Income Tax, Range- Chittoragarh</p>		<p>(a) All persons in the jurisdiction of Principal Commissioner of Income Tax, Udaipur, falling in following territory:-</p> <p>I. Chittorgarh District (excluding Rawatbhata tehsil) II. Pratapgarh District III. Banswara District</p> <p>(b) Area mentioned in (a) above.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or</p>

			<p>whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>
	Deputy Commissioner/ Assistant Commissioner of Income Tax, Circle-Chittorgarh	<p>(a) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-Chittorgarh, falling in following territory:-</p> <p>i) Chittorgarh District (excluding Rawatbhata tehsil)</p>	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) having income/loss greater than or equal to Rs. 15

		<p>ii) Pratapgarh District</p> <p>iii) Banswara District</p> <p>(b) All persons in the jurisdiction of Addl./Joint Commissioner of Income Tax, Range-Chittorgarh, falling in following territory:-</p> <p>i) Chittorgarh District (excluding Rawatbhata tehsil)</p> <p>ii) Pratapgarh District</p> <p>iii) Banswara District</p>	<p>in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>lakhs in the case of non-corporate assesses and Rs. 20 lakhs in the case of corporate assesses, other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5) having income/loss greater than or equal to Rs. 15 lakhs</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary" having income/loss greater than or equal to Rs. 15 lakhs</p>
	Income Tax Officer, Ward-1, Chittorgarh	(a) All cases of Addl. CIT/JCIT, Range - Chittorgarh	(e) persons being individuals	(a) All cases of persons referred to in

		<p>i) In the territory of Municipal areas of Chittorgarh city:- Right side area of road starting from Uparala Pada (Fort Boundary) to Gandhi Chowk to Old Cloth Market to Sadar Market to Nehru Market to Bus Stand to State Bank of India, Main Branch to Vinayak Complex (Collectrate Circle) to Nagarpalika Office to under bridge (Near BPCL petrol pump) to Maharana Pratap Circle to Senti Road upto municipal limit of Chittorgarh city.</p> <p>ii) Inside area of Chittorgarh fort parkota.</p> <p>iii) The following Patwar areas of Chittorgarh Tehsil: Songar, Palka, Bassi, Ghosundi, Anwalheda, Keljar, Pal, Nagari, Bijaypur, Sadi, Semalpura, Barodiya, Rolaheda, Pandoli, Kashmor, Odoond, Dhanet Kallan, Narela, Tumbariya, Netawal Maharaj, Abhayapura and Samari.</p> <p>iv) All cases of Range-Chittorgarh which are not falling in the jurisdiction of other wards of Range-Chittorgarh.</p> <p>(b) All cases of Addl. CIT/JCIT, Range - Chittorgarh</p> <p>i) in the territory of Municipal areas of Chittorgarh city:- Right side area of road starting from Uparala Pada (Fort Boundary) to Gandhi Chowk to Old Cloth</p>	<p>deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p> <p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons</p>	<p>corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary".</p>
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	Income Tax Officer, Ward-2, Chittorgarh	<p>(a) All cases of Addl. CIT/JCIT, Range - Chittorgarh</p> <p>i) In the territory of Municipal areas of Chittorgarh city:- Left side area of road starting from Uparala Pada (Fort boundary) to Gandhi Chowk to Old Cloth Market to Sadar Market to Nehru Market to Bus Stand to State Bank of India, Main Branch to Vinayak Complex (Collectrate Circle) to Nagarpalika to under</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or</p>

		<p>bridge (Near BPCL petrol pump) to Maharana Pratap Circle to Senti Road upto municipal limit of Chittorgarh city.</p> <p>ii) The following Patwar areas of Chittorgarh Tehsil: Ghosunda, Satpura, Devari, Sahanawa, Semaliya, Ochhadi, Eral, Netawalgarh Pachhali, Amarpura, Gilund, Ghatiyawali, Araniya Panth, Jalampura, Sawa, Chikasi, Shambhupura and Udapura.</p> <p>(b) All cases of Addl. CIT/JCIT, Range - Chittorgarh</p> <p>i) In the territory of Municipal areas of Chittorgarh city:- Left side area of road starting from Uparala Pada (Fort boundary) to Gandhi Chowk to Old Cloth Market to Sadar Market to Nehru Market to Bus Stand to State Bank of India, Main Branch to Vinayak Complex (Collectrate Circle) to Nagarpalika to under bridge (Near BPCL petrol pump) to Maharana Pratap Circle to Senti Road upto municipal limit of Chittorgarh city.</p> <p>ii) The following Patwar areas of Chittorgarh Tehsil: Ghosunda, Satpura, Devari, Sahanawa, Semaliya, Ochhadi, Eral, Netawalgarh Pachhali, Amarpura, Gilund, Ghatiyawali, Araniya Panth, Jalampura, Sawa,</p>	<p>profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	<p>secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary".</p>
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		Chikasi, Shambhupura and Udapura.		
	Income Tax Officer, Ward-3, Chittorgarh	(a) All cases of Addl. CIT/JCIT, Range – Chittorgarh in territorial area of Rashmi, Gangrar, Bengu, Kapasan, Bhadesar, Dungala, Nimbahera and Badi Sadari Tehsils of Chittorgarh District. (b) All cases of Addl. CIT/JCIT, Range – Chittorgarh in territorial area of Rashmi, Gangrar, Bengu, Kapasan, Bhadesar, Dungala, Nimbahera and Badi Sadari Tehsils of Chittorgarh District.	(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4); (b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4); (c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4); (d) persons being individual referred to in item (b) of column (6). (e) persons being individuals deriving income	(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from “Salary” (b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5). (c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from “Salary”.

			from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).	
	Income Tax Officer, Ward-Pratapgarh	<p>(a) All cases of Addl. CIT/JCIT, Range - Chittorgarh in the District of Pratapgarh.</p> <p>(b) All cases of Addl. CIT/JCIT, Range - Chittorgarh in the District of Pratapgarh.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			<p>being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
	Income Tax Officer, Ward-Banswara	<p>(a) All cases of Addl. CIT/JCIT, Range - Chittorgarh in the District of Banswara.</p> <p>(b) All cases of Addl. CIT/JCIT, Range - Chittorgarh in the District of Banswara.</p>	<p>(a) Persons other than companies deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (a) of column (4);</p> <p>(b) persons other than companies deriving income from business or profession and whose principal place of business or profession is within the territorial area mentioned in item (a) of column (4);</p> <p>(c) persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 and having its registered office or having</p>	<p>(a) All cases of persons referred to in corresponding entries in items (a), (b) and (c) of column (5) other than those having principal source of income from "Salary"</p> <p>(b) all cases of individuals being managing director or director or manager or secretary in the companies referred to in corresponding entry in item (c) of column (5).</p> <p>(c) all cases of persons referred to in item (e) of column (5) whose principal source of income is from "Salary"</p>

			<p>its principal place of business in the area mentioned in item (a) of column (4);</p> <p>(d) persons being individual referred to in item (b) of column (6).</p> <p>(e) persons being individuals deriving income from sources other than income from business or profession and residing within the territorial area mentioned in item (b) of column (4).</p>	
<p>Additional Commissioner/ Joint Commissioner of Income Tax, Special Range, Udaipur</p>		<p>All areas in the territorial jurisdiction of Pr. CIT/CIT-Udaipur, Kota, Ajmer, Jodhpur-1, Jodhpur-2 and Bikaner.</p>	<p>(a) All persons other than companies residing within the territorial areas mentioned in column 4.</p> <p>(b) Persons being Companies registered under the Companies Act, 2013 or the Companies Act, 1956 and having its registered office or having its principal place of business in the areas mentioned in column 4.</p>	<p>All cases of persons referred to in item (a) and (b) of Column 5 assigned under section 127 of the I.T. Act, 1961.</p>